

കേരള ഗസറ്റ് KERALA GAZETTE


ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY


വാല്യം 10 } Vol. X }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 ജനുവരി 26 26th January 2021 1196 മകരം 13 13th Makaram 1196 1942 മാഘം 6 6th Magha 1942	നമ്പർ } No. } 4
-------------------------	---	---	--------------------

PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abhijith M, Ushas, House No. 14/439, Punnakkulam, Kottukal P. O., Thiruvananthapuram District, Pin-695 501, holder of (Duplicate) S S L C Certificate No. E 692282 with Register No. 554326 of March 2005, [now working as Sub Inspector of Police (Probationary) in Kerala Civil Police] have changed my signature as shown below:

Old Signature : 

New Signature : 

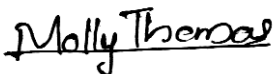
This change will come into effect in all records related to me.


Thiruvananthapuram,
18-12-2020.

ABHIJITH M

NOTIFICATION

It is hereby notified for the information of all the concerned authorities and public that I, Molly Thomas, Saphalyam, Mulavana P. O., Kollam Taluk, Kollam District-691 503, holder of S.S.L.C. Certificate No. G 133101 with Register Number 344651 of March 1994 issued from Board of Public Examination, Government of Kerala, have changed my signature as shown below.

Old Signature : 

New Signature : 

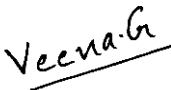
This change will come into effect in all records related to me.


Perayam,
18-1-2020.

MOLLY THOMAS

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Veena. G, Vechoothara House, Aymanam P. O., Kottayam Taluk, Kottayam, Pin-686 015, holder of SSLC No. I - 487120 with Register No. 229826 of March 2009, Election Identity Card No. ZMG0340133, dated 13-1-2014, issued by Electoral Registration Officer, Ettumanoor LA Constituency have changed my signature as shown below.

Old Signature: 

New Signature: 

This change will come into effect in all records related to me.

Aymanam,
27-11-2020.

VEENA. G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Gargi V. A, Vadakkedath House, Eravimangalam P. O., Thrissur Taluk, Thrissur District, Pin-680 751; holder of S.S.L.C. Certificate No. H 188819 with Register No. 309189 of March 2008; Higher Secondary Examination Certificate No. HSE 173979, with Register No. 6180626 of March 2010, issued by Board of Higher Secondary Education, Government of Kerala; Degree of Bachelor Technology (B.TECH) Certificate No. 0744004, with Register Number ISALECS018 of April 2015, issued by Vice Chancellor, University of Calicut; Driving Licence No. 8/6246/2011 dated 20-11-2015, issued by Asst. LA, Thrissur ; Electoral Identity Card No. XKE0286476, dated 13-6-2012, issued by the Electoral Registration Officer, Ollur Constituency; Permanent Account No. CNKPG0889G, issued from Income Tax Department,

Government of India; have changed my name as Aadhith. V. A Consequent on change my gender from female to male and have changed my signature as shown below.

Old Signature :



New Signature :



Eravimangalam,
28-9-2020.

GARGI V. A


NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreejith. M. S, Mundanthara House, Edakkara P. O., Akalad Via, Chavakkad Taluk, Thrissur District, Pin-680 518, holder of S.S.L.C. A No. 205072 with Register No. 157891 of March 2000, in the Higher Secondary Examination Certificate No. HSE 134099 with Register No. 642283 of March 2002 dated 20-6-2002 issued by the Joint Director (Examinations), Department of Higher Secondary Education, Government of Kerala, in the Bachelor of Commerce Certificate No. 272104 with Register No. 92540 of April 2008 dated 13-1-2011 issued by the Vice Chancellor, University of Calicut, in the Driving Licence No. 46/7280/2009 dated 3-8-2009 issued by the Asst. LA, Guruvayur and also known as Sreejith in the Election Identity Card No. LJV1410695 issued on 5-1-2002 by the Electoral Registration Officer, Guruvayur LA Constituency, in the PAN Card No. EGDPS9327F issued by the Income Tax Department, Government of India, is one and the same person. Hereafter I will be known by the name Sreejith. M. S only and have changed my signature as shown below.

Old Signature :



New Signature:



This change will come into effect in all records related to me.

Edakkara,
8-12-2020.

SREEJITH. M. S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Satheesan. S. C, Sankarapuram House, Akkikavu P. O., Talappilly Taluk, Thrissur District, Pin-680 519, holder of S.S.L.C. No. F 673913 with Register No. 343356 of June 2006 with Register No. 612653 of March 2007, in the PAN Card No. FYXPS1441H issued by the Income Tax Department, Government of India, in the Driving Licence No. 46/3582/2011 dated 10-5-2011 issued by the Addl. RA, Guruvayur, also known as Satheesan in the Election Identity Card No. IRE0114264 issued on 26-8-2010 by the Electoral Registration Officer, 62 Kunnankulam LA Constituency as Satheesh Chandran in the Ration Card No. 1842107354 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Talappilly and as Sankarapuram Chandran Satheesan in the Indian Passport No. T9576402 issued on 26-9-2019 by the Deputy Passport Officer, Regional Passport Office, Kochi is one and the same person. Hereafter I have changed my name as Satheesh. S. C and have changed my signature as shown below.

Old Signature :



New Signature :



This change will come into effect in all records related to me.

Akkikavu,
1-12-2020.

SATHEESAN. S. C

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Athira A. S, Puthuveetil House, Cheruthuruthy P. O., Talappilly Taluk, Thrissur District, Pin-679 531, holder of Extract of School Admission Register issued by the Headmaster, Govt. High School, Shoranur, in the Birth Certificate with Registration No. 5913/98, date of Registration 17-11-1998 issued by the Registrar of Births and Deaths, Ottapalam Municipality, in the Marriage Certificate No. 22085/2018 with Registration No. 730/2018, date of Registration 9-11-2018 issued by the Registrar of Marriages (Common), Ponnani Municipality, have embraced Islam Religion from Hindu-Thandan Community as per Discharge Certificate No. 299/18 dated 1-7-2018 and renewed on 17-8-2020 issued by the Secretary, Maunathul Islam Association, Ponnani with a

new name Ridhafathima. Hereafter I will be a member of Islam Religion and will be known by the name Ridhafathima only and have changed my signature as shown below.

Old Signature :



New Signature :



This change will come into effect in all records related to me.

Cheruthuruthy,
9-9-2020.

ATHIRA. A. S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Faisal. C. K., Chelengara House, Edappatta Post, Perinthalmanna Taluk, Malappuram District, Pin-679 326, now working as Under Secretary to Government, Law Department, Government Secretariat, Thiruvananthapuram, holder of S.S.L.C. Book No. G 013519 with Register No. 155702 of March 1994, also known as Faisal in the PAN Card with Permanent Account No. DBUPK3155E, issued from the Income Tax Department, Government of India as Faizal in the Electoral Identity Card No. KL/06/042/429602, dated 2-7-1998, issued by the Electoral Registration Officer, Perinthalmanna Constituency, Chelengara Kurikkal Faisal in the Passport No. L 6574315, date of issue 9-1-2014, issued from the Passport Office, Malappuram is one and the same person. Hereafter I will be known by the name Faisal. C. K. only and have changed my signature as shown below.

Old Signature :



New Signature :



This change will come into effect in all records related to me.

Edappatta,
7-12-2020.

FAISAL. C. K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rajani G, Sreeja Bhavan, Palamthottam, Uchakkada P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 506, holder of S S L C Certificate No. Q 311299 with Register No. 131281 of March 2015; and known as Rajani in the Ration Card No. 1106165213 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Neyyattinkara; is one and the same person. Hereafter I have changed my name as Vishnu S consequent on change of my gender from female to male and will sign accordingly.

This change will come into effect in all records related to me.

Neyyattinkara,
17-12-2020.

RAJANI G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anand A, Gayathri, House No. 3/9, Mulluvila P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 133; holder of SSLC Certificate No. N 503804 with Register No. 556618 of March 2012; Vocational Higher Secondary Examination Certificate No.VE 29253 with Register No. 1315629 of March 2015, issued by Board of Vocational Higher Secondary Examinations, Government of Kerala; Trade Certificate No.VE 23962 with Register No. 1315629, dated 13-5-2014, issued by State Board of Vocational Higher Secondary Examinations, Government of Kerala; Migration Certificate No. M15-023033, dated 21-5-2015, issued by Board of Vocational Higher Secondary Examinations, Government of Kerala; Employment Exchange Identity Card with Registration No. 14/4384, date of Registration 17-6-2014, issued from Employment Exchange Office, Neyyattinkara; Ration Card No. 1106045202 (Sl No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Neyyattinkara; Birth Certificate with Registration No. 7887/96, date of Registration 24-7-1996, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram; Permanent Account No. DPWPA8777L, issued from Income Tax Department, Government of India; Driving Licence No. 20/6006/2014,

dated 21-11-2014, issued by Asst. LA, Neyyattinkara; Electoral Identity Card No. XAA0479311, dated 5-12-2014, issued by the Electoral Registration Officer, Neyyattinkara Constituency; have changed my name as Anand Krishna and will sign accordingly.

This change will come into effect in all records related to me.

Neyyattinkara,
17-12-2020.

ANAND A

NOTIFICATION

I, Rajan S, Anchuthozhuvacha Puthen Veedu, House No. 321, Mulluvila P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 133, do hereby notify for the information of all authorities concerned and the public that my minor daughter Aarabhi A R, holder of Bonafide Certificate with Admission No. 14981, date of Admission 5-5-2016, dated 14-9-2020, issued by the Principal, St. Therese's Convent Girls Higher Secondary School, Neyyattinkara; Ration Card No.1106092105 (Sl. No. 3), dated 29-1-2019, issued by Taluk Supply Officer, Neyyattinkara; and known as Arabhi A R in the Birth Certificate with Registration No. 2170/2006, date of Registration 22-1-2006, issued by the Sub Registrar of Births & Deaths, Corporation of Thiruvananthapuram; is one and the same person. Hereafter she will be known by the name Aarabhi A R only.

This change will come into effect in all records related to her.

Neyyattinkara,
18-12-2020.

RAJAN S

NOTIFICATION

I, Sarma S S, Madathuvila Veedu, Keezhkolla, Amaravila P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, LC Nadar in my S S L C Certificate No. D 396692 with Register No. 255820 of March 2004, is corrected as SIUC Christian Nadar vide Certificate No. A6/6503/20/K.Dis, dated 10-12-2020, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
21-12-2020.

SARMA S S

NOTIFICATION

I, Jisha R George, Mizpah Bhavan, House No. 424, Kollayil, Amaravila P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian SIUC Nadar in my S S L C Certificate No. F 027423 with Register No. 558560 of March 2006, is corrected as Christian Nadar vide Certificate No. A6/7805/20/K.Dis., dated 15-12-2020, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
21-12-2020.

JISHA R GEORGE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sajith S L, S L Sadanam, Pammathumoola, Punnamoodu, Pallichal P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 020, have changed the name of my minor son Aalok Sajith, holder of Birth Certificate with Registration No. 23672/2017, date of Registration 22-9-2017, issued by the Sub Registrar of Births and Deaths, Corporation of Thiruvananthapuram; as Advik S A.

This change will come into effect in all records related to him.

Neyyattinkara,
28-12-2020.

SAJITH S L

NOTIFICATION

I, Ramachandran C, R J Bhavan, Mannamvila, Erichalloor, Plamoottukada P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Nadar, Hindu in my Extract of Admission Register with Admission No. 7870, date of Admission 24-5-1978, issued by the Headmaster, Govt. High School, Kulathoor, Neyyattinkara; is corrected as Latin Catholic other than Anglo Indian Christian vide Certificate No. A6/6455/20/K.Dis., dated 9-12-2020, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
31-12-2020.

RAMACHANDRAN C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jipson S M, Soumya Bhavan, Ooruttukala, Neyyattinkara P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 121, holder of S S L C Certificate No. P 168994 with Register No. 562030 of March 2014; Higher Secondary Examination Certificate No. HSE 3/2018/016664 with Register No. 5016046 of March 2018, issued by Board of Higher Secondary Examinations, Government of Kerala; also known as Jipson in the Ration Card No. 1101049209 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, South, Thiruvananthapuram; and known as Sanvi Merin in the Transgender Identity Card issued from Social Justice Department, Government of Kerala; is one and the same person. Hereafter I will be known by the name Sanvi Merin only consequent on change of my gender from male to female and will sign accordingly.

This change will come into effect in all records related to me.

Neyyattinkara,
21-12-2020.

JIPSON S M

NOTIFICATION

I, Nima P S, Karthikeya, House No. 558, Bhagavathinada P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 501, do hereby notify for the information of all authorities concerned and the public that my minor daughter Adithya N Nair, holder of School Certificate with Admission No. 2135, dated 31-12-2020, issued by the Principal, Chinmaya Vidyalaya, Naruvamoodu, Thiruvananthapuram; Birth Certificate with Registration No. 36740/2006, date of Registration 12-12-2006, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram; Ration Card No. 1106260549 (Sl. No. 5), dated 24-1-2020, issued by Taluk Supply Officer, Neyyattinkara; and known as Adithya Nima Nair in the Passport No. R 3213387, date of issue 7-8-2017, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed her name as Adithya Adarsh.

This change will come into effect in all records related to her.

Neyyattinkara,
1-1-2021.

NIMA P S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lolitha O P, Ushas, TC 6/2233, Edavilakam Lane, Vattiyoorkavu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 013; holder of S S L C Book No. E 318954 with Register No. 319688 of March 1984; Permanent Account No. ADKPL8112H, issued from Income Tax Department, Government of India; also known as O P Lolitha in the Ration Card No. 1102090113 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; and known as Lolitha Baburaj in the Service and Discharge Certificate from Indian Navy with Service No. 147437-K, issued from Indian Navy, of my husband Baburaj Krishnan Nair; Pension Payment Order No. 09/97/B/S/00277/1997, dated 21-1-1997, issued from Office of the C.D.A.(Navy), Bombay, of my husband is one and the same person. Hereafter I will be known by the name Lolitha O P only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
14-12-2020.

LOLITHA O P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sasidevi S, Makam, TC 19/2086, Vaniyath Lane, Mudavanmugal, Poojappura P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 012; holder of S S L C Certificate No. A 310937 with Register No. 409369 of March 2000; Employment Certificate with Employee Code 21514 [now working as Assistant Officer (Accounts) in Brahmos Aerospace, Thiruvananthapuram Ltd.] dated 17-12-2020, issued by the Senior Manager (Pers & Admin), Brahmos Aerospace, Thiruvananthapuram Ltd.; Higher Secondary Examination Certificate No. HSE 344311 with Register No. 502991 of March 2002, issued by Board of Higher Secondary Examinations, Government of Kerala; Degree of Bachelor of Commerce Certificate with Register No. 532040/April 2005, dated 24-6-2006, issued by the Vice Chancellor, University of Kerala; Tally Course Certificate with Register No. TA 1643/05 of June 2005, issued by the Director, Regional Computer College, Thiruvananthapuram; Computing, Accounting and Finance Certificate with Registration No. SRS/15572, dated 2-4-2007, issued from The Institute of Cost and Works Accountants of India; Information Systems for Auditing & Cost Management Certificate with Registration No. SRS/15572, dated 7-10-2009, issued from The Institute of Cost and Works Accountants of India; Cost and

Works Accountants Pass Certificate of June 2010, issued by the President, The Institute of Cost and Works Accountants of India; Membership Certificate with Membership No. 42344 of April 2017, issued by the Secretary, issued from The Institute of Cost and Works Accountants of India; Intermediate Examination Certificate with Registration No. SRS/015572 of August 2007, issued by the Secretary, The Institute of Cost and Works Accountants of India; Type Writing English Lower Certificate with Register No. 16682/2001, dated 24-11-2001, issued from Board of Technical Examinations, Government of Kerala; Driving Licence No. 1/10784/2013, dated 5-8-2014, issued by Asst. LA, Thiruvananthapuram Bonafide Certificate with Admission No.7018/2017, date of Admission 31-10-2016, issued by the Principal, St. Mary's Central School, Poojappura, of my son Deekshith G S; Bonafide Certificate with Admission No. 7017/2017, date of Admission 31-10-2016, issued by the Principal, St. Mary's Central School, Poojappura, of my son Dekshath G S; Birth Certificate with Registration No. 8028/2013, date of Registration 2-4-2013, issued by the Sub Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my son Dekshath G S; also known as Sasi Devi S in the Marriage Certificate with Registration No. 1007/2012, date of Registration 9-3-2012, issued by the Local Registrar, Corporation of Thiruvananthapuram; Birth Certificate with Registration No. 8035/2013, date of Registration 2-4-2013, issued by the Sub Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my son Deekshith G S; known as Sasidevi in the Ration Card No. 1102038914 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, North, Thiruvananthapuram; Electoral Identity Card No. FVM 1615863, dated 11-3-2006, issued by the Electoral Registration Officer, Thiruvananthapuram East LA Constituency; Permanent Account No. DEVPS6016C, issued from Income Tax Department, Government of India; and known as Sasidevi Somalatha in the Passport No. N 8435050, date of issue 21-4-2016, issued from the Passport Office, Thiruvananthapuram; Passport No. N 6229830, date of issue 22-1-2016, issued from the Passport Office, Thiruvananthapuram; of my husband Girish Kumar Gopalakrishnan Suseelamma; is one and the same person. Hereafter I have changed my name as Karthika S and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
18-12-2020.

SASIDEVI S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rino Sekhar. R, TC 51/1892, 'Carmiya', Koliakode, Industrial Estate P. O, Nemom, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 019, holder of S. S. L. C. No. G 586048 with Register No. 113146 of March 2007, have embraced Christianity from Hindu, Nadar Community, with the same name. Hereafter I will be a member of Christian, Nadar Community.

This change will come into effect in all records related to me.

Nemom
18-12-2020.

RINO SEKHAR. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Gangamohan D, Gowreesankaram, TC 18/1484(4), Kunnappuzha, Aramada P O, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 032, holder of All India Secondary School Examination, 2018 Certificate with Registration No. T118/42443/0028 with Roll No. 4306325, dated 29-5-2018, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Higher Secondary Examination Certificate No. 117603 with Register No. 7016063 of March 2020, issued by Board of Higher Secondary Examinations, Government of Kerala; Word Processing and Data Entry Certificate with Register No. 148321329, dated 23-2-2019, issued from Kerala State Rural Women's Electronics Industrial Co operative Federation Ltd., Thiruvananthapuram; Birth Certificate with Registration No. 13411, date of Registration 31-10-2002, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram; Ration Card No. 1102043842 (Sl. No. 5), dated 15-3-2017, issued by Taluk Supply Officer, North, Thiruvananthapuram; and known as Ganga Mohan D in the Bonafide Certificate [now studying Ist Year B.Com LLB (Honors) Course] with Admission No. 324, date of Admission 8-11-2020, issued by the Principal, Mount Zion Law College, Pathanamthitta; is one and the same person. Hereafter I have changed my name as Ganga Nair D.

This change will come into effect in all records related to me.

Thiruvananthapuram,
18-12-2020.

GANGAMOCHAN D

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Satheesachandran N, TC 14/2001, Sankalpam, Kalluvarambu, Venpalavattom, Anayara P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 029, holder of S S L C Book No. 279892 with Register No. 49233 of March 1977; also known as Satheesa Chandran N in the Electoral Identity Card No. HVX2169670, dated 23-10-2015, issued by the Electoral Registration Officer, Kazhakoottam Constituency; Ration Card No. 1103087742 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; known as Satheesa Chandran in the Permanent Account No. AGQPC1962K, issued from Income Tax Department, Government of India; and known as Satheesachandran Neelakanda Panickar in the Passport No. J 4340119, date of issue 31-1-2011, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I will be known by the name Satheesa Chandran N only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
22-12-2020.

SATHEESACHANDRAN N

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ria Sekar. R, TC 51/1892, 'Carmiya', Koliakode, Industrial Estate P. O., Nemom, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 019, holder of S. S. L. C. No. J-199687 with Register No. 126515 of March 2009, have embraced Christianity from Hindu, Nadar Community, with the same name. Hereafter I will be a member of Christian, Nadar Community.

This change will come into effect in all records related to me.

Nemom,
18-12-2020.

RIA SEKAR. R

NOTIFICATION

I, Nelson M, Mizpah, C S I Pallinada, Panacode P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Marthomma Xian, Nadar in my S S L C Book No. E 310909 with Register No. 332980 of March 1984, is corrected as Christian Nadar SIUC vide Certificate No. B2-9432/2020, dated 15-12-2020, issued by the Tahsildar, Taluk Office, Nedumangad.

This change will come into effect in all records related to me.

Nedumangad,
21-12-2020.

NELSON M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Swathy S K, Vishnu Hut, Thycaud, Pirappancode P. O., Venjaramoodu, Nedumangad Taluk, Thiruvananthapuram District, Pin-695 607, holder of S S L C Certificate No. H 180303 with Register No. 522442 of March 2008; Higher Secondary Examination Certificate No. HSE 025739 with Register No. 6026899 of March 2010, issued by Board of Higher Secondary Examinations, Government of Kerala; Electoral Identity Card No. WRS0567057, dated 12-1-2011, issued by the Electoral Registration Officer, Nedumangad LA Constituency; Driving Licence No. 21/5153/2010 dated 9-9-2010, issued by Asst. LA, Nedumangad; Permanent Account No. GZXPS2131E, issued from Income Tax Department, Government of India; Ration Card No. 1105069994 (S1 No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Nedumangad; and known as Swathy Surendran Kavitha in the Passport No. S 4166812, date of issue 30-8-2018, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Sodhi S K.

This change will come into effect in all records related to me.

Nedumangad,
21-12-2020.

SWATHY S K

NOTIFICATION

I, Aswathy V, Blaikonam, Mekkumkaraveedu, Eravoor, Uzhamalakkal, Aryanad P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S S L C Certificate No. N 285323 with Register No. 126983 of March 2013, is corrected as Hindu Nadar vide Certificate No. B2-11845/2020, dated 12-11-2020, issued by the Tahsildar, Taluk Office, Nedumangad.

This change will come into effect in all records related to me.

Nedumangad,
21-12-2020.

ASWATHY V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sumayya Sameer, Kaveri Mansion, Ulloorakonam, Ponganadu P. O., Kilimanoor, Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 601 (Name changed vide Kerala Gazette Notification Vol. LVI, 21st. June 2011, Gazette No. 25, Page No. 581), holder of S S L C Certificate No. A 245376 with Register No. 406689 of March 2000; Higher Secondary Examinations Certificate No. HSE 251366 with Register No. 523638 of March 2002, issued by Board of Higher Secondary Examinations, Government of Kerala; Bachelor of Technology with Register No. 41198803/41103607/02415044 of May 2009, issued by the Vice Chancellor, University of Kerala; Ration Card No. 1104084987 (SI No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Chirayinkeezhu; Marriage Certificate with Registration No. 84/2010, date of Registration 18-6-2010, issued by the Secretary (Special Grade), Kilimanoor Grama Panchayat; Electoral Identity Card No. FVM1678697, dated 4-7-2015, issued by the Electoral Registration Officer, Chirayinkeezhu Constituency; Driving Licence No. 1/6556/2016, dated 24-6-2016, issued by Asst. LA, Thiruvananthapuram; Passport No. L 1762472, date of issue 31-5-2013, issued from Passport Office, Thiruvananthapuram; Permanent Account No. DQJPS7577C, issued from Income Tax Department, Government of India; have changed my name as Kavitha M and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram.

SUMAYYA SAMEER

NOTIFICATION

I, Sunitha. S, 'Sreelekshmi', Kunninmukal, Peyad P. O., Thiruvananthapuram District, Pin-695 573, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Chettiar in my S. S. L. C. Book No. J 199650 with Register No. 303688 of March 1997, is corrected as Hindu, Vanika Vaisya vide Certificate No. A5-3232/21, dated 12-1-2021, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to me.

Peyad,
13-1-2021.

SUNITHA. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Akhil S Vijay, Akhil Villa, Kuttara, Ottasekharamangalam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125, holder of Duplicate S S L C Certificate No. F 692657 with Register No. 291756 of March 2006, have embraced Christianity from Hindu, Sambavar Community with the same name. Hereafter I will be a member of Christian, Sambavar Community.

This change will come into effect in all records related to me.

Kattakada,
22-12-2020. _____ AKHIL S VIJAY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Christudas J, Aswathy Bhavan, KP 3/06, Chiraconam, Kuttichal P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 574, holder of Extract of Admission Register with Admission No. 2030, date of Admission 2-6-1977, issued from L.M.L.P.S. Mandikalamb; have embraced Hinduism from Nadar, Christian Community with the same name. Hereafter I will be a member of Hindu Nadar Community.

This change will come into effect in all records related to me.

Kattakada,
13-1-2021. _____ CHRISTUDAS J

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Snehalatha .V, Payattuvela Veedu, Ayathil P. O., Kollam District. Pin-691 021, holder of Extract of Admission Register with Admission No. 477 date of Admission 16-5-1973 issued by Headmistress, V.V.V.H.S. Ayathil known as Snehalatha in the Ration Card No. 1207077452 issued on 15-3-2017 by the Taluk Supply Officer, Kollam known as Letha in the Kerala Cashew Workers Relief and Welfare Fund Scheme 1988 Identity Card with Registration No. 01/03/02/1166 issued by the Inspector

Kerala Cashew Workers Relief and Welfare Fund Board, Kollam in the ESI Card No. 1555931 date of entry 5-6-1989 by the Branch Manager ESI Corporation, Kollam is one and the same person. Hereafter I will be known by the name Snehalatha.V only.

This change will come into effect in all records related to me.

Ayathil,
22-11-2020. _____ SNEHALATHA.V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shine J, Paradise, House No. XV-394, Kannanloor P. O., Kollam Taluk, Kollam District, Pin-691 576, have changed the name of my minor daughter Janvi, holder of Birth Certificate with Registration No. 8906, date of Registration 23-8-2017, issued by the Sub Registrar of Births and Deaths, Corporation of Junagadh; as Evania J Shine.

This change will come into effect in all records related to her.

Kollam,
18-12-2020. _____ SHINE J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Midhlaj. H, Asra Manzil, Naduvilakkara Pullichira P. O., Kottiyam, Kollam Taluk, Kollam District, Pin-691 304, holder of SSLC Book No. D 620097 with Register No. 35802 of September 1987 in the Driving License No. 2/101087/2006 dated 30-6-2018 issued by ALA Kollam, known as Midilaj in the Election Identity Card No. KL/18/125/003155 dated 9-12-2019 issued by the Electoral Registration Officer Eravipuram Assembly Constituency, in the Ration Card No. 1207265613 (Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Kollam and known as H. Midhilaj in the Birth Certificate with Registration Number 2001/2006 date of Registration 2-3-2006 issued by the Registrar of Births and Deaths, Kollam Corporation of my daughter Safra Fathima. M is one and same person. Hereafter I have changed my name as Midhilaj A.

This change will come into effect in all records related to me.

Kollam,
30-10-2020. _____ MIDHLAJ. H

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Omanakuttan N, Karthika Bhavanam, Madathil Karazhma, Kottampally, Oachira P.O., Karunagappally Taluk, Kollam District, Pin-690 526; holder of Extract of Admission Register with Admission No.7408, date of Admission 1-6-1988, issued from S.R.V.U.P. School, Chengankulangara, Oachira; Driving Licence No. 31/3765/2016, dated 25-6-2016, issued by Asst.LA, Mavelikkara; Birth Certificate with Registration No.1566/2006, date of Registration 11-5-2006, issued by the Registrar of Births & Deaths, Kayamkulam Municipality, of my daughter Kavya B; also known as Omanakuttan in the Electoral Identity Card No. UOV0040063, dated 8-9-2008, issued by the Electoral Registration Officer, Karunagappally LA Constituency; Birth Certificate with Registration No. 1/6401/03, date of Registration 12-1-2004, issued by the Registrar of Births & Deaths, Alappuzha Municipality, of my daughter Karthika O; S S L C Certificate No. U600124 with Register No. 252980 of March 2019, of my daughter Karthika O; Extract of Admission Register with Admission No. 4828, date of Admission 13-6-2018, issued by K.H.S., Kottukadu of my daughter Kavya B; Ration Card No. 1210109019 (SI No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Karunagappally; and known as Omanakuttan Narayanan in the Passport No. K 6566192, date of issue 6-9-2012, issued from Passport Office, Thiruvananthapuram; is one and the same person. I have embraced Islam Religion from Hindu, Panan Community, with a new name Abdul Salam N. Hereafter I will be a member of Islam Religion and will be known by the name Abdul Salam N only and will sign accordingly.

It is further notified that my minor daughter Karthika O, holder of SSLC Certificate No. U 600124 with Register No. 252980 of March 2019; Birth Certificate with Registration No. 1/6401/03, date of Registration 12-1-2004, issued by the Registrar of Births & Deaths, Alappuzha Municipality; Employment Exchange Identity Card with Register No. 46-2019/5383, dated 30-7-2019, issued from Employment Exchange Office, Karunagappally; Standing Disability Assessment Board Certificate No. MRL/3602/15, dated 5-8-2015, issued from Taluk Headquarters Hospital, Karunagappally; and known as Karthika in the Ration Card No. 1210109019 (SI No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Karunagappally; Identity Card for Persons with Disabilities with No. KLM MR00650172, dated 25-11-2010, issued from Social Welfare Department, Government of Kerala; is one and the same person. She has embraced Islam Religion from Hindu, Mannan Community, with a new name Ajimi B.

Hereafter she will be a member of Islam Religion and will be known by the name Ajimi B only and will sign accordingly.

It is further notified that my minor daughter Kavya B, holder of Extract of Admission Register with Admission No. 4828, date of Admission 13-6-2018, issued by K.H.S., Kottukadu; Birth Certificate with Registration No. 1566/2006, date of Registration 11-5-2006, issued by the Registrar of Births & Deaths, Kayamkulam Municipality; and known Kavya in the Ration Card No. 1210109019 (SI No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Karunagappally; is one and the same person. She has embraced Islam Religion from Hindu, Panan Community, with a new name Shana B. Hereafter she will be a member of Islam Religion and will be known by the name Shana B only.

These changes will come into effect in all records related to us.

Karunagappally,
7-12-2020.

OMANAKUTTAN N

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sreekuttan M S, Kunnuvila Veedu, House No. 482, Kariyam, Kadakkal P. O., Kottarakara Taluk, Kollam District, Pin-691 536; holder of S S L C Certificate No. M 080870 with Register No. 506691 of March 2012; Higher Secondary Examination Certificate No. HSE 2/2014/065493 with Register No. 1062204 of March 2014, issued by Board of Higher Secondary Examinations, Government of Kerala; Degree of Bachelor of Science Certificate No. 0621560 with Register No. 32015602/16814017, dated 22-6-2020, issued by the Vice Chancellor, University of Kerala; Rajyapuraskar Award with No.PNR/S/017/2011, dated 8-2-2013, issued from The Bharat Scouts & Guides; Birth Certificate with Registration No. 9241/1995, date of Registration 5-8-1995 issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram; Driving Licence No. 24/7458/2018, dated 3-10-2019, issued by Asst. LA, Kottarakkara; have changed my name as Midhundeve M S and will sign accordingly.

This change will come into effect in all records related to me.

Kottarakara,
14-12-2020.

SREEKUTTAN M S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Steve Nog Lalson, Chippy Bhavan, Kallumpuram, Ezhukone P. O., Kottarakara Taluk, Kollam District, Pin-691 505; holder of S S L C Certificate No. Q 081856 with Register No. 149448 of March 2015; Higher Secondary Examination Certificate No. HSE 2/2017/053744 with Register No. 4054133 of March 2017, issued by Board of Higher Secondary Examinations, Government of Kerala; Birth Certificate with Registration No. 56/1999, date of Registration 22-1-1999, issued by the Sub Registrar of Births & Deaths, Kottarakkara Grama Panchayat; Driving Licence No. 24/6497/2017, dated 21-11-2017, issued by ALA, Kottarakkara; Electoral Identity Card No. XCR1436435, dated 24-1-2019, issued by the Electoral Registration Officer, Kottarakkara Constituency; Ration Card No. 1208086284 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Kottarakara; have changed my name as Steve Lalson and will sign accordingly.

This change will come into effect in all records related to me.

Kottarakara,
14-12-2020.

STEVE NOG LALSON

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Baby Sulu, Muttilvila Veedu, Odanavattom P. O., Kottarakara Taluk, Kollam District, Pin-691 512, holder of S S L C Certificate No. H 149851 with Register No. 477919 of March 2008; Higher Secondary Examination Certificate No. HSE 653624 with Register No. 7704604 of March 2011, issued by Board of Higher Secondary Examinations, Government of Kerala; Permanent Account No. DNTPB7376D, issued from Income Tax Department, Government of India; also known as Sulu Baby in the Passport No. U2362000, date of issue 14-12-2020, issued from the Passport Office, Thiruvananthapuram; and known as Aadhi in the Transgender Identity Card with ID No. TG374500, date of issue 29-3-2019, issued from Social Justice Department, Government of Kerala; is one and the same person. Hereafter I have changed my name as Aadhi Zion B consequent on change of my gender from female to male and will sign accordingly.

This change will come into effect in all records related to me.

Kottarakara,
17-12-2020.

BABY SULU

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aruna. M, Ettivila Veedu, Kariara P. O., Punalur, Pathanapuram Taluk, Kollam District, Pin-691 332, holder of S. S. L. C. No. M 206597 with Register No. 507324 of March 2012, have embraced Christianity from Hindu, Kurava Community, with the same name. Hereafter I will be a member of Christian, Kurava Community.

This change will come into effect in all records related to me.

Kariara,
23-11-2020.

ARUNA. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anu Murali, Ettivila Veedu, Kariara P. O., Punalur, Pathanapuram Taluk, Kollam District, Pin-691 332, holder of S. S. L. C. No. R 520671 with Register No. 613739 of March 2016, have embraced Christianity from Hindu, Kurava Community, with the same name. Hereafter I will be a member of Christian, Kurava Community.

This change will come into effect in all records related to me.

Kariara,
23-11-2020.

ANU MURALI

NOTIFICATION

I, Shereena S, Riyas Manzil, Thazhathuvadakku, Pattazhy P. O., Pathanapuram Taluk, Kollam District, Pin-691 522, do hereby notify for the information of all authorities concerned and the public that my minor daughter Safamol R, holder of S S L C Certificate No. U 555571 with Register No. 264390 of March 2019; Birth Certificate with Registration No. 4647(I)/2003, date of Registration 21-10-2003, issued by the Health Inspector, Alappuzha Municipality; also known as Safamol in the Ration Card No. 1209117542 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Pathanapuram; and known as Safamol Rasheed in the Passport No. P 5369366, date of issue 28-3-2017, issued from Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed her name as Safa S.

This change will come into effect in all records related to her.

Pathanapuram,
14-12-2020.

SHEREENA S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pathumuthubevi H, Sherin Manzil, Kariyara P. O., Punalur Taluk, Kollam District, Pin-691 332; holder of S S L C Book No. G 438413 with Register No. 38548 of March 1995; also known as Pathumuthu Beevi H in the Electoral Identity Card No. LRM1492677, dated 6-8-2017, issued by the Electoral Registration Officer, Pathanapuram Constituency; known as Pathumuthubevi in the Employment Exchange Identity Card with Registration No. W 1173/96, date of Registration 19-6-1996, issued from Town Employment Exchange, Punalur; known as Fathima H in the Birth Certificate with Registration No. 2710/2007, date of Registration 31-10-2007 issued by the Registrar of Births & Deaths, Punalur Municipality, of my son Muhammad Shahin S; and known as Fathima in the Permanent Account No. AGBPF1080A, issued from Income Tax Department, Government of India; Birth Certificate with Registration No. 1420/2003, date of Registration 28-5-2003, issued by the Registrar of Births & Deaths, Punalur Municipality, of my son Muhammad Shafas S; Ration Card No. 1209138253 (SI No.1), dated 4-2-2020, issued by Taluk Supply Officer, Pathanapuram; is one and the same person. Hereafter I will be known by the name Fathima only and will sign accordingly.

This change will come into effect in all records related to me.

Kariyara,
11-12-2020.

PATHUMUTHUBEEVI H

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Muraleedharan. C, Ettivila Veedu, Kariara P. O., Punalur, Pathanapuram Taluk, Kollam District, Pin-691 332, holder of S. S. L. C. Book No. D 075523 with Register No. 421162 of March 1982, have embraced Christianity from Hindu, Kurava Community, with the same name. Hereafter I will be a member of Christian, Kurava Community.

This change will come into effect in all records related to me.

Kariara,
23-11-2020.

MURALEEDHARAN. C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Arun. M, Ettivila Veedu, Kariara P. O., Punalur, Pathanapuram Taluk, Kollam District, Pin-691 332, holder of S. S. L. C. No. M 206563 with Register No. 507358 of March 2012, have embraced Christianity from Hindu, Kurava Community, with the same name. Hereafter I will be a member of Christian, Kurava Community.

This change will come into effect in all records related to me.

Kariara,
23-11-2020.

ARUN. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sulekha Beevi K, Thazhathetil Veedu, Achencoil P. O., Aryankavu Village, Punalur Taluk, Kollam District, Pin-689 696; holder of S S L C Book No. C 414593 with Register No. 429000 of March 1990; Permanent Account No. CIFPS7842M, issued from Income Tax Department, Government of India; also known as Sulekha Beevi Koraveetil in the Passport No. T 0577432, date of issue 27-3-2019, issued from the Passport Office, Thiruvananthapuram; known as Sulekha in the Passport No. L 4891244, date of issue 14-10-2013, issued from Passport Office, Thiruvananthapuram, of my son Gopikrishnan Pradeepkumar; S S L C Book No. I 180992 with Register No. 172075 of March 2009, of my son Gopikrishnan P; Birth Certificate with Registration No. 9/2013, date of Registration 25-7-2013, issued by the Registrar of Births & Deaths, Aryankavu Grama Panchayat, of my son Gopikrishnan P; and known as Sulaikhabeevi in the Marriage Certificate dated 13-9-1993, issued from the Village Office, Aryankavu; is one and the same person. Hereafter I have changed my name as Lekha Pradeep consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Achencoil,
15-12-2020.

SULEKHA BEEVI K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Reshmi Reghunath, Jyothis, House No. 34, Anchal P. O., Punalur Taluk, Kollam District, Pin-691 306; holder of S S L C Certificate No. T 585279 with Register No. 579474 of March 2018; Higher Secondary Examination Certificate No.164383 with Register No. 7064251 of March 2020, issued by Board of Higher Secondary Examinations, Government of Kerala; Ration Card No. 1272061180 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Punalur ; Passport No. U 3352647, date of issue 27-1-2020, issued from the Passport Office, Thiruvananthapuram; have changed my name as Jia Jan and will sign accordingly.

This change will come into effect in all records related to me.

Punalur,
15-12-2020.

RESHMI REGHUNATH

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Padma Kumar. A, Padmavilasam, Elamannoor P. O., Enadimangalam, Pathanamthitta-691 524 have changed the name of my minor son Joseph. P. Kumar holder of Birth Certificate with Registration Number 307/04, date of Registration 13-4-2004, issued by Registrar of Births and Deaths, Pathanapuram Grama Panchayat and School Admission Register Extract with Admission Number 5816, date of Admission 28-5-2018 issued by Headmaster, Amrita Boys High School, Parakode P. O., Adoor as Vigneshkumar. P.

It is further notified that my minor daughter Feba. P. Kumar, holder of Birth Certificate with Registration Number 708/07 date of Registration 21-8-2007, issued by Registrar of Births and Deaths, Pathanapuram Grama Panchayat and also known as Febha. P. Kumar in the School Admission Register Extract with Admission Number 8983, date of Admission 30-5-2018 issued by Headmistress, Amrita Girls High School, Parakode is one and the same person. Hereafter I have changed her name as Padmapriya. R.

The above changes will come into effect in all records related to them.

Elamannoor,
27-11-2020.

PADMA KUMAR. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sachin Mathew, Kurickamadom, House No. 263, Kavalam North P. O., Kuttanad Taluk, Alappuzha District, Pin-688 506, holder of S S L C Certificate No. L 177260 with Register No. 214901 of March 2011; Higher Secondary Examination Certificate No. HSE 2/2013/095921 with Register No. 9092418 of March 2013, issued by Board of Higher Secondary Examinations, Government of Kerala; Ration Card No. 1419021947 (Sl. No. 2) dated 15-3-2017, issued by Taluk Supply Officer, Kuttanad; and known as Sherin Celin Mathew in the Driving Licence No. KL 04 20130004450, date of issue 20-6-2013, issued by SRTO, Kuttanadu; Transgender Identity Card with ID No. TG325299, date of issue 2-4-2019, issued from Social Justice Department, Government of Kerala; Permanent Account No. CJJPM3952M, issued from Income Tax Department, Government of India; is one and the same person. Hereafter I will be known by the name Sherin Celin Mathew only consequent on change of my gender from male to female and will sign accordingly.

This change will come into effect in all records related to me.

Kuttanad,
15-12-2020.

SACHIN MATHEW

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mary Jisha K X, Karipparampil, Thaickal P. O., Cherthala Taluk, Alappuzha District, Pin-688 530; holder of Duplicate of S S L C Book No. BJ 728060 with Register No. 242535 of March 1997; Transfer Certificate No. 128/97-98 with Admission No. 10840, date of Admission 3-6-1996, issued from St. Augustine's High School, Aroor; Pre Degree Examination Pass Certificate with Register No. 47957 of April 1999, issued by Controller of Examinations, University of Kerala; also known as Maryjisha in the Medical Laboratory Technician Course Certificate with Register No. CPO/253937, dated 10-5-2013, issued by the Chairman, Board of Examinations, Bharat Sevak Samaj; Provisional Certificate with Provisional Registration No. T32554MMLAB00079, date of issue 2-10-2019, issued from District Registration Authority, Alappuzha; known as Jisha in the Electoral Identity Card No. RXD0317123, dated 17-3-2011, issued by the Electoral Registration Officer, Cherthala LA Constituency; Ration Card No. 1417120163 (Sl. No. 1) dated 15-3-2017, issued by Taluk Supply Officer, Cherthala; and known as Jisha K X in the Driving Licence No. 32/7797/2013, dated 22-11-2013, issued by Asst. LA, Cherthala; is one and the same person. Hereafter I will be known by the name Jisha K X only.

This change will come into effect in all records related to me.

Cherthala,
14-12-2020.

MARY JISHA K X

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anil Kumar P. K, Pazhayachira House, Amara P. O., Changanacherry Taluk, Kottayam, Pin-686 546, holder of Extract of School Admission Register with Admission No. 14465, date of Admission 21-5-1988, issued by Headmistress, N.S.S. High School, Kunnamthanam and as Anil P. K in the Ration Card No. 1524022866 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry and also known as Jose in the Election Identity Card No. KL/13/089/372112, dated 21-7-1998, issued by Electoral Registration Officer, Changanacherry LA Constituency, in the Birth Certificate of my daughter Josna Jose with Registration No.I-1456-05, date of Registration 12-4-2005, issued by Health Inspector Gr. I, Registrar of Births & Deaths, Alappuzha Municipality, in the Extract of School Admission Register of my daughter Josna P Jose with Admission No. 10911, date of Admission 30-5-2018, issued by Teacher-in-Charge, St. Therasas BCHSS, Chengaroor, in the Birth Certificate of my son Jestin P Jose with Registration No. 1609/2009, date of Registration 10-9-2009, issued by Health Inspector Gr. I, Registrar of Births & Deaths, Changanassery Municipality, in the Extract of School Admission Register of my son Jestin P Jose with Admission No. 7011, date of Admission 22-5-2015, issued by Headmistress, P.R.D.S. U.P School, Amarapuram is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 1946/20, dated 17-11-2020, issued by Village Officer, Thrikodithanam. Hereafter I will be a member of Hindu, Cheramar Community and will be known by the name Anil Kumar P. K only.

It is further notified that my minor daughter Josna P. Jose, holder of Extract of School Admission Register with Admission No. 10911, date of Admission 30-5-2018, issued by Teacher-in-Charge, St. Therasas BCHSS, Chengaroor, Ration Card No. 1524022866 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry and also known as Josna Jose in the Birth Certificate with Registration No. I -1456-05, date of Registration 12-4-2005, issued by Health Inspector Gr.I, Registrar of Births & Deaths, Alappuzha Municipality is one and the same person. She have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 1947/20, dated 20-11-2020, issued by Village Officer, Thrikodithanam with the same name. Hereafter she will be a member of Hindu, Cheramar Community and have changed her name as Arya Anilkumar.

It is again notified that my another minor son Jestin P Jose, holder of Extract of School Admission Register with Admission No. 7011, date of Admission 22-5-2015, issued by Headmistress, P.R.D.S. U.P School, Amarapuram, Birth Certificate with Registration No. 1609/2009, date of Registration 10-9-2009, issued by Health Inspector Gr. I, Registrar of Births & Deaths, Changanassery Municipality, Ration Card No. 1524022866 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 1948/20, dated 20-11-2020, issued by Village Officer, Thrikodithanam with the same name. Hereafter he will be a member of Hindu, Cheramar Community and have changed his name as Athul Anilkumar.

The above changes will come into effect in all records related to us.

Amara,
30-11-2020.

ANIL KUMAR P. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Juliet M. D, Pazhayachira House, Amara P. O., Changanacherry Taluk, Kottayam, Pin-686 546, holder of SSLC Book No. G 426135 with Register No. 10062 of March 1995, and as Juliyattu M D in the Birth Certificate of my son Jestin P Jose with Registration No. 1609/2009, date of Registration 10-9-2009, issued by Health Inspector Gr.I, Registrar of Births & Deaths, Changanassery Municipality, and as Juliet in the Election Identity Card No. KL/15/102/213252, dated 11-9-2007, issued by Electoral Registration Officer, Changanacherry LA Constituency, Ration Card No. 1524022866 (Sl. No. 5), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry and as Julie in the Birth Certificate of my daughter Josna Jose with Registration No. I -1456-05, date of Registration 12-4-2005, issued by Health Inspector Gr. I, Registrar of Births & Deaths, Alappuzha Municipality is one and the same person. Hereafter I have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 1945/20, dated 17-11-2020, issued by Village Officer, Thrikodithanam with the same name. Hereafter I will be a member of Hindu, Cheramar Community and have changed my name as Anitha M. D and will sign accordingly.

The above changes will come into effect in all records related to us.

Amara,
30-11-2020.

JULIET M. D.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aswin Anilkumar, Theeyannoor (Arjun Nivas), Kidangoor P. O., Meenachil Taluk, Kottayam, Pin-686 572, holder of THSLC No. THMA 24458 with Register No. 701922 of March 2013, Vocational Higher Secondary Examinations Certificate No. VE 18011 with Register No. 1402596 of March 2015, issued from Board of Vocational Higher Secondary Examinations, Thiruvananthapuram, Degree of Bachelor of Science Certificate with Register No. 150021100462 of March 2018, issued from Mahatma Gandhi University, Kottayam, Passport No. U 6368383, date of issue 31-12-2019, issued by Regional Passport Officer, Cochin, Ration Card No. 1527080093 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Meenachil, Driving Licence No. 35/3125/2016, dated 14-7-2016, issued by Asst. L.A. Palai, PAN Card No. DLGPA8975Q, issued from Income Tax Department, Govt. of India, Election Identity Card No. AUM0780288, dated 6-1-2017, issued by Electoral Registration Officer, Kaduthuruthy LA Constituency, Employment Exchange Identity Card with Register No. 13/2623, dated 13-6-2013, issued from Town Employment Exchange, Pala and also known as Aswin Anil Kumar in the Birth Certificate with Registration No. 1189, date of Registration 15-5-1998, issued by Registrar of Births and Deaths, Municipal Office, Pala is one and the same person. Hereafter I have changed my name as Arjav Anilkumar and will sign accordingly.

This change will come into effect in all records related to me.

Kidangoor,
25-11-2020.

ASWIN ANILKUMAR

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Silax Thomas, Kuthivalachathil House, Ithithanam P. O., Changanacherry Taluk, Kottayam, Pin-686 535, holder of Extract of School Admission Register with Admission No. 9731, date of Admission 26-5-1983, issued by Headmistress, St. George's V.H.S.S., Kaipuzha and as Silax Thomas in

the Birth Certificate of my daughter Adithya. S with Registration No. 5746/2009, date of Registration 31-12-2009, issued by Registrar of Births and Deaths, Arpookara Grama Panchayat, in the Extract; of School Admission Register of my daughter Adithya. S with Admission No. 13472, date of Admission 10-6-2020, issued by Headmaster, AVHSS, Kurichy and as Silax in the Ration Card No. 1524094848 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry, in the Extract of School Admission Register of my son Aswin. S with Admission No. 1348, date of Admission 10-5-2018, issued by Superintendent, Govt. Technical High School, Kurichy and also known as Seelex in the Birth Certificate of my son Aswin. S with Registration No. 41/2005, date of Registration 1-1-2005, issued by Registrar of Births & Deaths and Secretary, Arpookara Grama Panchayat is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 2583/20, dated 10-11-2020, issued by Village Officer, Kurichy with the name Silax Thomas. Hereafter I will be a member of Hindu, Cheramar Community and will be known by the name Silax only and will sign accordingly.

It is further notified that my minor daughter Adithya. S, holder of Extract of School Admission Register with Admission No. 13472, date of Admission 10-6-2020, issued by Headmaster, AVHSS, Kurichy have embraced Hinduism from Christian, Cheramar Community as per the above Certificate with the same name. Hereafter she will be a member of Hindu, Cheramar Community.

It is again notified that my another minor son Aswin. S, holder of Extract of School Admission Register with Admission No. 1348, date of Admission 10-5-2018, issued by Superintendent, Govt. Technical High School, Kurichy have embraced Hinduism from Christian, Cheramar Community as per the above Certificate with the same name. Hereafter he will be a member of Hindu, Cheramar Community.

The above changes will come into effect in all records related to us.

Ithithanam,
3-12-2020.

SILAX THOMAS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pright Thomas, Poonolickal House, Kurumbanadom P. O., Changanacherry Taluk, Kottayam, Pin-686 536, holder of SSLC No. 224499 with Register No. 263217 of March 2000, Election Identity Card No. ZDM2345213, dated 9-12-2019, issued by Electoral Registration Officer, Changanacherry LA Constituency, PAN Card No. AINPT0629B, issued from income Tax Department Govt. of India, Driving Licence No. 33/1525/2002, dated 11-11-2011, issued by Asst. L.A., Changanacherry, Passport No. R0961660, date of issue 15-6-2017, issued by Regional Passport Officer, Cochin, Ration Card No. 1524043278 (Sl. No. 3), dated 16-4-2019, issued by Taluk Supply Officer, Changanacherry, in the Birth Certificate of my daughter Leona Mariam Thomas with Registration No. 1815/2014, date of Registration 18-6-2014, issued by Registrar of Birth & Death, Kottayam Municipality, in the Birth Certificate of my another daughter Leviya Thomas with Registration No. 3305/2016, date of Registration 1-12-2016, issued by Registrar of Birth & Death, Kottayam Municipality, in the Extract of School Admission Register of my daughter Leona Mariam Thomas with Admission No. S 9514, date of Admission 10-12-2019, issued by Principal, Good Shepherd Public School, Thengana have changed my name as Prijith Thomas and will sign accordingly.

This change will come into effect in all records related to me.

Kurumbanadom,
1-12-2020.

PRIGHT THOMAS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lissamma Cyriac, Ambattu House, Fathimapuram P. O., Changanacherry Taluk, Kottayam, Pin-686 102, holder of SSLC Book No. C 178052 with Register No. 285245 of March 1981 and as Sissy Sebastian in the Election Identity Card No. ZDM0070177, dated 16-1-2018, issued by Electoral Registration Officer, Changanacherry LA Constituency, PAN Card No. ADOPL1556F, issued from Income Tax Department, Govt. of India, Ration Card No. 1524084904 (Sl. No.1), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry, Passport No. S0890467, date of issue 31-3-2018, issued by Regional Passport Officer, Cochin, in the Passport of my son Cyriac Sebastian with Passport No. S0889240, date of issue

31-3-2018, issued by Regional Passport Officer, Cochin and as Sisi Sebastian in the Birth Certificate of my son Cyriac Sebastian with Registration No. 2138/1997, date of Registration 20-9-1997, issued by Registrar of Births & Deaths, Changanassery Municipality and as Lissamma Sebastian in the Marriage Certificate dated 6-11-2020, issued from Fathimamatha Church, Fathimapuram, Changanacherry and also known as Lisamma in the Secondary School Examination Marks Statement of my son Cyriac Sebastian with S. No. O/14 039416, Roll No. 400023132523, dated 12-12-2014, issued from National Institute of Open Schooling, Noida is one and the same person. Hereafter I will be known by the name Sissy Sebastian only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Fathimapuram,
2-12-2020.

LISSAMMA CYRIAC

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Raju K. M, Kalapparambil House, Pallickachira P. O., Paippad, Changanacherry Taluk, Kottayam, Pin-686 537, holder of SSLC Book No. D 596888 with Register No. 460026 of March 1985, have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 1786/2020, dated 5-11-2020, issued by Village Officer, Paippad with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

It is further notified that my minor daughter Alka Raju, holder of Extract of School Admission Register with Admission No. 10836, date of Admission 30-5-2018, issued by Teacher-in-Charge, St. Therasas BCHSS, Chengaroor have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 1785/2020, dated 5-11-2020, issued by Village Officer, Paippad with the same name. Hereafter she will be a member of Hindu, Cheramar Community.

The above changes will come into effect in all records related to us.

Paippad,
2-12-2020

RAJU K. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thresiamma Sebastian, Kolankil House, Ambika Market P. O., Vaikom Taluk, Kottayam, Pin-686 144, holder of S.S.L.C. Book No. E 475647 with Register No. 69815 of March 1993, Driving Licence No. 32/5177/2017, dated 15-11-2018, issued by Asst. L.A, Cherthala, in the Birth Certificate of my son Iriesh Regi with Registration No. 255/2006, date of Registration 1-2-2006, issued by Registrar of Births & Deaths, Cherthala Municipality and as Reena Regi in the Ration Card No. 1525050014 (Sl. No.7), dated 14-10-2018, issued by Taluk Supply Officer, Vaikom, Election Identity Card No. JRL1218023, dated 24-1-2019, issued by Electoral Registration Officer, Vaikom LA Constituency, in the Secondary School Examination 2020 Marks Statement cum Certificate of my daughter Irine Regi with S.No. SSE/2020/1473041, Roll No. 24118460, dated 15-7-2020, issued from Central Board of Secondary Education, Delhi, in the Extract of School Admission Register of my son Iriesh Regi with Admission No. 3603, date of Admission 30-5-2015, issued by Principal, K.E Carmel Central School, Muhamma, Alappuzha and as Reena in the Birth Certificate of my daughter Irine Reji with Registration No. I/2053/04, date of Registration 27-5-2004, issued by Health Inspector Grade-I, Registrar of Births & Deaths, Alappuzha Municipality and also known as Reena (Thresiamma) in the Marriage Certificate with Ref. Number 09/2003, dated 25-11-2020, issued from St. Mary's Church, Kudavechoor is one and the same person. Hereafter I will be known by the name Reena Regi only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Ambika Market,
2-12-2020.

THRESIAMMA SEBASTIAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sukumaran C.V, Chooranolickal House, Parathanam P. O., Kanjirappally Taluk, Kottayam, Pin-686 514, holder of S.S.L.C. Book No. C 447666 with Register No. 276427 of March 1991, Driving Licence No. 29/689/2016, dated 1-2-2016, issued by ALA Kayamkulam and as Sukumaran in the Election Identity Card No. TTD0727834, dated 22-10-2015, issued by Electoral Registration Officer, Poonjar LA Constituency, Marriage Certificate with Page No. 31, issued from The Indian Pentecostal Church of God, Hebron, Kumbanadu, Rationcard No. 1526035612 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Kanjirappally and also known as C.V Joseph in the S. S. L. C. of my daughter Ahiya Joseph with S.S.L.C.

No. T 322089, Register No. 546471 of March 2018, in the S. S. L. C. of my son Jerin Joseph with S.S.L.C. No. V 384887, Register No. 443865 of March 2020, in the Birth Certificate of my daughter Ahiya Joseph with Registration No. 1232/02, date of Registration 2-5-2002, issued by Secretary & Registrar of Births and Deaths, Chirakkadavu Grama Panchayat (Special Grade), in the Birth Certificate of my son Jerin Joseph with Registration No. 569/04 date of Registration 31-3-2004, issued by Secretary & Registrar of Births and Deaths, Chirakkadavu Grama Panchayat (Special Grade) is one and the same person. I have embraced Christianity from Hindu, Cheramar Community as per Baptism Certificate Register Page: 7, dated 25-11-2020, issued from Eben Ezer I.P.C. Church, Chelikuzhy, Mundakayam with the name Joseph C.V. Hereafter I will be a member of Christian, Cheramar Community and will be known by the name Joseph C.V only and will sign accordingly.

This change will come into effect in all records related to me.

Parathanam,
1-12-2020.

SUKUMARAN C. V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thresiamma Michale, Orappankal House, Parathodu P. O., Velichiyani, Kanjirappally Taluk, Kottayam, Pin - 686 512, holder of S.S.L.C. Book No. E 876428 with Register No. 68088 of March 1986, and as Thresiamma Michael in the Extract of School Admission Register with Admission No. 7163, date of Admission 25-4-2011, issued by Principal, St. Antony's Public School, Anakkallu, Kanjirappally of my daughter Mariya Treasa Sebastian, in the Birth Certificate with Registration No. 343/05, date of Registration 15-5-2005, issued by Registrar of Births & Deaths and Secretary, Parathodu Grama Panchayat of my daughter Mariya Treasa Sebastian and as Jessy in the Marriage Certificate with Register Reference No. Vol 3 Pg 1, dated 15-5-2019, issued from St. Joseph Church, Koovappally and as Thresiamma in the Rationcard No. 1526008243 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Kanjirappally and also known as Jessy Sebastian in the S.S.L.C. of my son Jebin Sebastian with S.S.L.C. No. H287956 with Register No. 414125 of March 2008, in the Passport of my son Jebin Sebastian with Passport No. T 4687340, date of issue 15-3-2019, issued by Regional Passport Officer, Cochin is one and the same person. Hereafter I will be known by the name Jessy Sebastian only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Parathodu,
14-12-2020.

THRESIAMMA MICHALE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Murali. M, Bethel Cottage, House No. 349.B, Muttuchira P. O., Vaikom Taluk, Kottayam District, Pin-686 613; holder of S.S.L.C. Book No. 456561 with Register No. 11719 of March 1968, issued by Department of General Education, Government of Kerala; Electoral Identity Card No. WYU0344713, dated 14-5-2013, issued by the Electoral Registration Officer, Kottayam LA Constituency; also known as Murali in Ration Card No.1525088616 (Sl. No. 2) dated 6-6-2019, issued by Taluk Supply Officer, Vaikom; and known as M. Murali in the Permanent Account No. CMBPM0622B, issued from Income Tax Department, Government of India is one and the same person. Hereafter I have changed my name as Mathew.

This change will come into effect in all records related to me.

Vaikom,
8-10-2020.

MURALI. M

NOTIFICATION

I, Baiju Rajan, Thengumtharayil, Mannarakkayam P. O., Anchilippa, Kanjirappally Taluk, Kottayam District, Pin-686 506, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Cheramar in my S.S.L.C. Certificate No. D 236519 with Register No. 517645 of March 2004, is corrected as Christian Cheramar vide Certificate No. K.Dis. 355/2021/C1, dated 12-1-2021, issued by the Tahsildar, Taluk Office, Kanjirappally.

This change will come into effect in all records related to me.

Kanjirappally,
13-1-2021.

BAIJU RAJAN

NOTIFICATION

I, Asha P. S, Pavatheril House, Pasuppara P.O., Peerumede Taluk, Idukki, Pin-685 501, do hereby notify for the information of all authorities concerned and the public that my minor son Pallitharayil Abin Tom Tomychan, holder of Extract of School Admission Register with General Register No. 9515, dated 7-9-2020, issued by Principal, Shri Shivaji Preparatory Military School & Jr. College, Pune, and also known as Abin Tom in the Birth Certificate with Registration No. VN3989, date of Registration 27-10-2010, issued from Vasal Virar City Municipal Corporation, Thane, Maharashtra, Ration Card No. 1631022554, dated 16-8-2019, issued by Taluk Supply Officer, Peerumede, is one and the same person. Hereafter I have changed his name as Abhinav Pavatheril.

This change will come into effect in all records related to him.

Pasuppara,
25-11-2020.

ASHA P. S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Anas Abdul Karim, Illickal House, Chilavu P. O., Idukki, Pin-685 588, have changed my name as Anas Abdul Karim (Vide Kerala Gazette Notification Vol. IX, 17th March 2020, Gazette No. 11 Page No. 496 and Erratum Notification vide Kerala Gazette Vol. IX 4th August 2020, Gazette No. 31 Page No. 243) and also known as Anas Mon Illickal in the Birth Certificate with Registration No. 1848/ 2005 date of Registration 1-9-2005 of my daughter Dilsha Fathima issued by Registrar of Births and Deaths, Pala Municipality and also known as Ansari Abdulkareem in the Birth Certificate with Registration No. 388/2012 date of Registration 8-5-2012 of my son Asif Ali Ansari issued by Registrar of Births and Deaths, Bharananganam Grama Panchayath, and also known as Ansary Abdulkareem in the Birth Certificate with Registration No. 436/2014 date of Registration 28-6-2014 of my daughter Manha Fathima issued by Registrar of Births and Deaths, Bharananganam Grama Panchayath is one and the same person was not included in the above mentioned Kerala Gazette Notification. So the above change of name is effected in the above mentioned certificates also.

Thodupuzha,
10-12-2020.

ANAS ABDUL KARIM

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Augustine Lenin, Lenthaparambil House, 143/12, Pallippuram P. O., Kochi, Ernakulam District, Pin-683 515, holder of S.S.L.C. A No. 410604 with Register No. 199507 of March 2000 issued from Board of Public Examinations, Kerala, Driving Licence No. 43/5414/2010 dated 2-7-2018 issued by Asst. LA North Parur, Electoral Identity Card No. YBC0013581 dated 27-9-2008 issued by the Electoral Registration Officer, Kochi LA Constituency, also known as Lenin in the Ration Card No. 1735064989 (at Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer Kochi, is one and the same person. I have embraced Islam Religion from Christian Latin Catholic Community as per Discharge Certificate No. 6662 (Reissue) with Admission No. 221/17 dated 26-10-2017 issued from Therbiyathul Islam Sabha Calicut, with a new name Bilal. Hereafter I will be a member of Islam Religion and will be known by the name Bilal only and will sign accordingly.

This change will come in to effect in all records related to me.

Ernakulam,
22-11-2020.

AUGUSTINE LENIN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that Manju Mohan, Ananthapurath Veedu, Thammanam P. O., Ernakulam District, Pin-682 032, holder of S.S.L.C. Book No. E 221193 with Register No. 261283 of March 1992 issued from Department of General Education, Kerala State, Birth Certificate with Registration No. 354/1975 date of Registration 23-4-1975 issued by Health Inspector GR-1 & Birth & Death Registrar Kochi Municipal Corporation, also known as Manju in the Marriage Certificate with Register No. 508 dated 6-7-1995 issued from Kochi N.S.S Karayogam No. 2188, known as Manju Viswakumar in the Electoral Identity Card No. KQS1018019 dated 17-12-2014 issued by the Electoral Registration Officer Thrikkakara Assembly Constituency, in the Ration Card No. 1733028829 (at Sl. No. 7) dated 15-3-2017 issued by C.R.O. Kochi, in the Birth Certificate with Registration No. 1727 date of Registration 22-4-1998 issued by Asst. Health Officer, Corporation of Kochi, of my daughter Keerthi V Kumar, in the Birth Certificate with Registration No. 1726 date of Registration 22-4-1998 issued by Asst. Health Officer, Corporation of Kochi, of my daughter Kiran V Kumar, and in the Birth Certificate with Registration No. 5237/2011 date of Registration 21-5-2011 issued by Health Supervisor Corporation of Cochin, of my minor daughter Nikhitha V Kumar, is one and the same person. Hereafter I will be known by the name Manju Viswakumar only consequent on my marriage.

This change will come into effect in all records related to me.

Thammanam,
24-12-2020.

MANJU MOHAN

NOTIFICATION

I, Rekha G, Rekha Nivas, House No. 31/1246, SRA-268, Sahakarana Road, Ponnuruni, Vyttila P. O., Kanayannur Taluk, Ernakulam District, Pin-682 019, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Kavara SC in my S.S.L.C. Book No. F 119923 with Register No. 443254 of March 1994, is corrected as Hindu, Naidu vide Certificate No. 19200/2020/A7/K.Dis dated 2-12-2020, issued by the Tahsildar, Taluk Office, Kanayannur.

This change will come into effect in all records related to me.

Kanayannur,
14-12-2020.

REKHA G

NOTIFICATION

I, Dhanya G, CC 52/946, Koodarappilly Veedu, South Janatha Road, Vyttila P. O., Kanayannur Taluk, Ernakulam District, Pin-682 019, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Kavara in my S.S.L.C. Certificate No. H 391139 with Register No. 378128 of March 2008 is corrected as Hindu, Naidu vide Certificate No. 19203/2020/A7/K.Dis, dated 2-12-2020 issued by the Tahsildar, Taluk Office, Kanayannur.

This change will come into effect in all records related to me.

Kanayannur,
14-12-2020.

DHANYA G

NOTIFICATION

I, Reshma G, Rekha Nivas, House No. 31/1246, SRA-268, Sahakarana Road, Ponnuruni, Vyttila P. O., Kanayannur Taluk, Ernakulam District, Pin-682 019, do hereby notify for the information of all authorities concerned and the public that my community which is wrongly entered as Hindu, Kavara in my S.S.L.C. Certificate No. H 242563 with Register No. 374509 of March 2008, is corrected as Hindu, Naidu vide Certificate No. 19201/2020/A7/K.Dis, dated 2-12-2020, issued by the Tahsildar, Taluk Office, Kanayannur.

This change will come into effect in all records related to me.

Kanayannur,
14-12-2020.

RESHMA G

NOTIFICATION

I, Manoj G, CC 52/946, Koodarappilly Veedu, South Janatha Road, Vyttila P. O., Kanayannur Taluk, Ernakulam District, Pin-682 019, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Kavara in my S.S.L.C. Certificate No. N 362687 with Register No. 272748 of March 2013, is corrected as Hindu, Naidu vide Certificate No. 19202/2020/A7/K.Dis, dated 2-12-2020 issued by the Tahsildar, Taluk Office, Kanayannur.

This change will come into effect in all records related to me.

Kanayannur,
14-12-2020.

MANOJ G

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Dinesh. C.V, Geetha Nivas, Welfare Road, Mulagunnathukavu P. O., Thrissur Taluk, Thrissur District, Pin-680 581, holder of S.S.L.C. Book No. C 034006 with Register No. 157693 of March 1980, with Register No. 28908 of March 1981 and with Register No. 156629 of March 1982 also known as C.V. Dinesh in the Driving Licence No. KL 48 19970000946 issued on 21-4-1997 by the SRTO, Vadakkancherry, as Dinesh in the Election Identity Card No. KL/09/058/405327 issued on 12-11-1997 by the Electoral Registration Officer, for Thrissur Constituency, in the PAN Card No. AXFPD9325D issued by the Income Tax Department, Government of India in the Ration Card No. 1841254266 (at Serial No. 4) issued on 4-10-2019 by the Taluk Supply Officer, Thrissur and as P V Murali in the Share Certificate No. 2041269, Reg. Folio No. BBE241506 dated 24-1-2015 issued by the Executive Director, Bank of Baroda, is one and the same person. Hereafter I will be known by the name Dinesh. C. V only.

This change will come into effect in all records related to me.

Mulagunnathukavu,
3-11-2020.

DINESH. C.V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Satheedevi M P, W/o Late M Gopinathan, "Archana" House, Kuppakkatu Lane, Poothole, Thrissur-680 004, Kerala, holder of Admission Register L F C G H S S, Mammiyoor, Thrissur, Kerala bearing Admission No. 3450, and holder of Marriage Certificate bearing Registration No. 98/1971 issued on 21-10-1971 by the Registrar of Marriages, Guruvayur Municipality also known as Sathidevi in the Election Identity Card No. KL/09/058/111129 issued on 29-10-1997 by the Electoral Registration Officer, for Thrissur Constituency, as M P Satheedevi in the Ration Card No. 1841235034 issued on 15-3-2017 by the Taluk Supply Officer, Thrissur and as M P Sathi Devi in the Pension Certificate with Regimental No. 80383 issued by the Bureau of Sailors, Navi Mumbai, of my husband Mullassary Gopinathan (M Gopinathan) is one and the same person. Hereafter I will be known by the name Satheedevi M P only.

This change will come into effect in all records related to me.

Thrissur,
1-12-2020.

SATHEEDEVI M P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Arun Krishnan V M, Vadakke Meppully House, Avinissery P. O., Thrissur Taluk, Thrissur District, Pin-680 306, holder of Secondary School Examination Grade Sheet cum Certificate of Performance No. SSE/2014/0968525, Registration No. M114/06541/0015 with Roll No. 4197864, dated 19-5-2014 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, in the All India Senior School Certificate Examination, 2016 Certificate S. No. SSCE/2016/0899478 with Roll No. 4824491 dated 21-5-2016 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, in the Driving Licence No. 8/16466/2016 dated 19-12-2016 issued by the Asst. LA, Thrissur, in the Election Identity Card No. TAB0735985 issued on 6-1-2017 by the Electoral Registration Officer, 68 Nattika Constituency, also known as Arunkrishnan.V. M in the Birth Certificate with Registration No.1887/5C/98 date of Registration 25-9-1998 issued by the Registrar of Birth and Death, Trichur Municipality, as Arun in the Ration Card No. 1841074860 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur and as Vadakkemeppully Muralidharan Arun Krishnan in the Indian Passport No. R0534296 issued on 15-5-2017 by the Regional Passport Officer, Cochin, is one and the same person. Hereafter I have changed my name as Arun Murali.

This change will come into effect in all records related to me.

Avinissery,
25-11-2020.

ARUN KRISHNAN V M

NOTIFICATION

I, Ajini. A. A, Ammuthilakath House, Madambi Lane, Poothole P. O., Thrissur Taluk, Thrissur District, Pin-680 004, do hereby notify for the information of all concerned authorities and the public that my minor daughter Krishnapriya P D, holder of Birth Certificate with Registration No. 1497/2009 date of Registration 7-11-2009 issued by the Registrar of Births and Deaths, Thrissur Corporation, in the Extract of School Admission Register with Admission No. 4824 date of Admission 25-3-2015 issued by the Principal, Hari Sri Vidya Nidhi School, Punkunnam, Thrissur, also known as Krishnapriya in the Ration Card No. 1841136934 (at Serial No. 5) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur and as Pulikkal Dhiju Krishnapriya in the Indian Passport No. R8037682 issued on 5-1-2018 by the Regional Passport Officer, Cochin, is one and the same person. Hereafter I have changed her name as Krishnapriya. A. A.

This change will come into effect in all records related to her.

Poothole,
28-11-2020.

AJINI. A. A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ans Shaju, Changan House, V R Puram P. O., Chalakkudy Taluk, Thrissur District, Pin-680 722, holder of S.S.L.C. No. P 196145 with Register No. 354331 of March 2014, in the Higher Secondary Examination Certificate No. HSE 5/2016/225426 with Register No. 3227586 of March 2016 issued by the Secretary, Board of Higher Secondary Examinations, Government of Kerala, in the Bachelor of Commerce Certificate No. 0903548 with Register No. CCAQBCM144 dated 30-11-2020 issued by the Vice-Chancellor, University of Calicut, in the Birth Certificate with Registration No. 2777/1998 date of Registration 7-10-1998 issued by the Health Inspector GR 1 & Registrar of Births & Deaths and Common Marriage, Chalakkudy Municipality, in the Driving Licence No. 64/9491/2016 dated 9-12-2016 issued by the Asst. LA, Chalakkudy, in the PAN Card No. COAPA9905A issued by the Income Tax Department, Government of India, in the Election Identity Card No. ZAG0689216 issued on 6-1-2017 by the Electoral Registration Officer, 72 Chalakkudy Constituency, also known as Ans in the Ration Card No. 1875028230 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Chalakkudy and as Shaju Ans in the Indian Passport No. T5017884 issued on 26-4-2019 by the Deputy Passport Officer, Regional Passport Office, Kochi, is one and the same person. Hereafter I have changed my name as Anson Shaju.

This change will come into effect in all records related to me.

V. R. Puram,
8-12-2020.

ANS SHAJU

NOTIFICATION

I, Zeenath. K. K (Kooliyat), Kariodath House, Andathode P. O., Chavakkad Taluk, Thrissur District, Pin-679 564, do hereby notify for the information of all concerned authorities and the public that my minor son Muhammed Shamri. K., holder of Birth Certificate with Registration No. 40/2005 date of Registration 3-1-2005 issued by the Health Inspector Gr.1, Registrar of Birth and Death, Kunnankulam Municipality, in the Extract of School Admission Register with Admission No. 17948 date of Admission 25-5-2018 issued by the Headmaster,

S S M V H S S Edakkazhiyur and also known as Muhammedsamri in the Ration Card No. 1844135384 (at Serial No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Chavakkad, is one and the same person. Hereafter I have changed his name as Muhammed Shamraz. K.

This change will come into effect in all records related to him.

Andathode,
20-11-2020.

ZEENATH. K. K (KOOLIYAT)

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Arifa. K. O, Muslim Veetil House, Kuranjhiyoor P. O., Chavakkad Taluk, Thrissur District, Pin-680 506, have changed the name of my minor daughter Dhilnas. M.B, holder of Birth Certificate with Registration No. 301/2005 date of Registration 28-1-2005 issued by the Registrar of Birth & Death, Kunnankulam Municipality, in the Extract of School Admission Register with Admission No. 19821 date of Admission 15-5-2017 issued by the L.F.C.G. Higher Secondary School, Mammiyoor, in the Ration Card No. 1844150993 (at Serial No. 2) issued on 11-6-2020 by the Taluk Supply Officer, Chavakkad, as Dhilna Basheer.

This change will come into effect in all records related to her.

Kuranjhiyoor,
16-12-2020.

ARIFA. K. O

NOTIFICATION

I, Shaji.K.T, Kunnathuparambil House, Vellani P. O., Mukundapuram Taluk, Thrissur District, Pin-680 701, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S.S.L.C. Book No. D 452428 with Register No. 180208 of March 1983, as Hindu-Kollan is corrected as Hindu-Tholkollan vide Community Certificate No. C3-9221/2020/K.Dis dated 25-11-2020 issued by the Tahsildar, Mukundapuram.

This correction will come into effect in all records related to me.

Vellani,
1-12-2020.

SHAJI. K. T

NOTIFICATION

It is hereby notified for the information of all the concerned authorities and the public that I, Karthiayani O.T, Odathu Thaliyakkattil House, West Nada, Irinjalakuda, Mukundapuram Taluk, Thrissur District, Pin-680 121, holder of S.S.L.C. Book No. 611065 with Register No. 120019 of March 1978, Register No. 28982 of September 1978, Register No. 321954 of March 1979, issued under the authority of the Government of Kerala by the Board of Public Examinations; in the Election Identity Card Number UAZ0468157 issued by the Electoral Registration Office, Irinjalakuda LA Constituency; in the Marriage Certificate with Registration Number 2290/2016, date of Registration 2-7-2016 issued by the Local Registrar of Irinjalakuda Municipality; in the Combined Certificate of Discharge and Recommendation for Civil Employment with number D/170/AOC/Apr/2002 of my husband Sasikumar. S, Regimental No. JC-723107M issued by Army Depot COY AOC Centre, Secunderabad dated 30-4-2002; and also known as Karthiayaniamma in the Ration Card No. 1843000381 (Sl. No. 1) issued by Taluk Supply Officer, Mukundapuram; known as O. T Devi in the Pension Certificate and Pension Payment Order Number S/073219/2001 of my husband Sasikumar. S, Regimental No. JC-723107M issued by the Office of The Principal CDA (Pensions), Allahabad, in the Ex-Servicemen Contributory Health Scheme Card No. KO 0000 0036 1416; known as Devi in the S.S.L.C. Book No. 312806 with Register No. 383402 of March 2001, of my daughter Soumya Sasikumar is one and the same person. Hereafter, I will be known as Karthiayani O.T only and will sign accordingly.

This change will come in to effect in all records related to me.

Irinjalakuda,
27-11-2020.

KARTHIAYANI O.T

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ani M D, Vezhaparambil House, Kuttikad P. O., Chalakudy Taluk, Thrissur District, Pin-680 724, holder of S.S.L.C. Certificate No. AX with Reg. No. 16939 of March 2019 issued from Board of Public Examinations, Govt. of Kerala also known as Annie in the Election Identity Card No. KL/10/061/201205 dated 5-12-1998 issued by the Electoral Registration Officer, Chalakudy L.A. Constituency and in the PAN Card No. CSIPA0952K issued from Income Tax Department, Govt. of India is one and the same person. Hereafter I have changed my name as Annie M. D.

This change will come into effect in all records related to me.

Kuttikad,
11-11-2020.

ANI M D

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Asbin Swalih, Palayamkottukaran House. Koorkkamattam, Kuttikkad P. O., Chalakudy Taluk, Thrissur District, Pin-680 724 holder of S.S.L.C. Certificate No. T300565 with Register No. 439554 of March 2018 issued from Board of Public Examinations, Kerala, in the Ration Card No. 1875082532 dated 7-3-2019 issued from Taluk Supply Office, Chalakudy and in the Driving Licence No. KL64 20190019151 dated 1-10-2019 issued from Licencing Authority, SRTO Chalakudy also known as Asbin Salih in the Birth Certificate with Registration No. 398/2001 date of Registration 16-8-2001 issued by Registrar of Births and Deaths, Kodakara Grama Panchayath is one and the same person. Hereafter I have changed my name as Asbin Swalih Nazeer.

This change will come into effect in all records related to me.

Koorkkamattam,
13-11-2020.

ASBIN SWALIH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Parvathy, Sreeparvathy, Pakkattil Madhom, XIII/337, Cheruvalloor P. O., Chalakudy Taluk, Thrissur District, Pin-680 308, holder of Secondary School Examination Certificate with Registration No. M/SE/12/42015/00097, Roll No. 4174934, dated 21-5-2012, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Degree of Bachelor of Arts Certificate with Register No. PNAOAEGR25, dated 23-1-2018, issued by Vice Chancellor, University of Calicut; Provisional Certificate in Degree of Master of Arts with Register No.172EL041, dated 3-7-2019, issued by Controller of Examinations, Bharathiar University, Coimbatore; Birth Certificate with Registration No. 516, date of Registration 19-4-1996, issued by the Registrar of Births & Deaths, Irinjalakuda Municipality; Electoral Identity Card No. ZAG0405639, dated 19-1-2015, issued by the Electoral Registration Officer, Chalakkudy Constituency; Driving Licence No. 64/9020/2014, dated 11-11-2014, issued by ALA, Chalakkudy; Ration Card No. 1875104707 (Sl. No. 7), dated 29-10-2018, issued by Taluk Supply Officer, Chalakkudy; have changed my name as Parvathy Varma.

This change will come into effect in all records related to me.

Chalakkudy,
17-12-2020.

PARVATHY

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Karuppuswamy. M, Pazhaya Road, Walayar P. O., Palakkad Taluk, Palakkad-678 624, holder of S.S.L.C. No. L237322 with Register No. 360755 of March 2011 in the Election Identity Card No. IPT0700260 dated 22-10-2015 issued by the Electoral Registration Officer, Malampuzha Constituency, also known as M. Karuppusamy in the Birth Certificate with Registration No. 3462, date of Registration 19-7-1995 issued by the Births and Deaths Registrar, Coimbatore City Municipal Corporation, known as Karuppaswamy in the Ration Card No. 1946069501 (Sl. No. 2) dated 4-12-2019 issued by the Taluk Supply Officer, Palakkad is one and the same person. Hereafter I have changed my name as Nandha Kumar. M and will sign accordingly.

This change will come into effect in all records related to me.

Walayar,
30-10-2020.

KARUPPUSWAMY. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Maha Booba. P. S, Pathiyarakalam, Kinavallur P. O., Parli, Palakkad-678 612, holder of S.S.L.C. Book No. 864109 with Reg. No. 36484 of March 1970, Reg. No. 64489 of September 1970, Reg. No. 191054 of April 1971, also known as Puliamparamb Saidmohamed Mahabooba in the Passport No. R 9763267 dated 13-3-2018 issued by the Regional Passport Officer, Regional Passport Office, Cochin, known as Mahaboobasaid in the PAN Card No. AUUPM8078L issued by the Income Tax Department, Govt. of India, known as Mehaboobaseyth in the Election Identity Card No. KL/07/049/309297 dated 3-11-1998 issued by the Electoral Registration Officer, Palakkad Constituency known as P.S. Mehaboob Said in the Combined Certificate of Discharge and Recommendation for Civil Employment of my husband Pathiyarkalam Moosa Kutty Saidalavi and as P.S. Mehabooba Said in the P.P.O. No. 156199701178 dated 4-11-2019 issued from Office of the Principal, Controller of Defence Accounts (Pensions), Allahabad of my husband Pathiyara Kalam M Kutty Saidalavi is one and the same person. Hereafter, I will be known by the name P. S. Mehabooba Said and will sign accordingly.

This change will come into effect in all records related to me.

Kinavallur,
25-11-2020.

MAHA BOOBA.PS

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rajesh C Panicker, Panickaruparambil House, Vadassery P. O., Keralassery, Palakkad Taluk, Palakkad-678 641, now working as Deputy Prison Officer, in Sub Jail, Ottapalam, holder of S.S.L.C. Book No. J248058 with Register No. 478133 of March 1997, in the Pre Degree Certificate Folio A No. 14179 with Register No. 31463 of April 1999, Certificate Folio No. 2128 with Register No. 86572 of April 2002 both the above certificates issued from Calicut University in the B.Sc Certificate No. 1836 with Register No. 86572 of April 2002 issued from Calicut University, in the Driving Licence No. 50/4182/2014, dated 4-9-2014 issued by the Asst. LA, Mannarghat, in the PAN Card No. ALQPC5032M issued from Income Tax Department, Govt. of India, in the Marriage Certificate with Registration No. 1099/2011, date of Registration 24-5-2011 issued by the Local Registrar of Marriages, Guruvayur Municipality, in the Birth Certificate of my son Arav R. Nair with Registration No. 28057/2012, date of Registration 2-11-2012 issued by the Sub Registrar of Births and Deaths, Corporation of Thiruvananthapuram, in the Extract of School Admission Register of my son Arav R Nair with Admission No. 271797118006601, date of Admission 5-4-2018 issued by the Principal, Kendriya Vidyalaya, Ottapalam, in the Birth Certificate of my daughter Ishani. S. R. with Registration No. 8595/2016, date of Registration 19-4-2016 issued by the Sub Registrar of Births and Deaths, Corporation of Thiruvananthapuram, also known as Rajesh C Panikkar in the Election Identity Card No. GTT1509140 dated 28-3-2001 issued by the Electoral Registration Officer, Sreekrishnapuram LA Constituency, known as Rajesh in the Ration Card No. 1946181346 (Sl. No. 4) dated 18-3-2019 issued by the Taluk Supply Officer, Palakkad, and as Rajesh Chandrasekhara Panicker in the Passport No. R 8038876 dated 5-1-2018 issued by the Regional Passport Officer, Regional Passport Office, Cochin is one and the same person. Hereafter I have changed my name as Rajesh. C. P.

This change will come into effect in all records related to me.

Vadassery,
27-11-2020.

RAJESH C. PANICKER

NOTIFICATION

I, K. S. Sunitha, "Krishnakripa", Ummini, Dhoni P. O., Palakkad-678 009, (name changed vide Kerala Gazette No. 11 dated 12-3-2013) do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as only Hindu in my S.S.L.C. No. A-154149 with Register No. 115925 of March 2000 is corrected as Hindu-Thiyya vide Community Certificate No. 219270/2020 TLPKD-C1 dated 2-11-2020, issued by the Tahsildar, Taluk Office, Palakkad.

This change will come into effect in all records related to me.

Dhoni,
1-12-2020.

K. S. SUNITHA

NOTIFICATION

I, Sreenivasan. C, Abishek Nivas, Mercy College Road, Opp. Indian Petrol Pump, Pallippuram P.O., Palakkad-678 006, do hereby notified for the information of all concerned authorities and the public that my minor son Abishek. S whose Community which is wrongly entered in his S.S.L.C. No. V 547096 with Register No. 311895 of March 2020 as Hindu-Vaniyar Chettiyar is corrected as Hindu - Vanian vide Certificate No. 221641/2020 TLPKD - C1 dated 11-11-2020 issued by Tahsildar, Palakkad Taluk.

This correction will come into effect in all records related to him.

Pallippuram,
2-12-2020.

SREENIVASAN. C

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Chembakam. B, Puthanpura, Muccheeri P. O., Kongad, Palakkad Taluk, Palakkad-678 631, holder of S.S.L.C. No. T 460091 with Register Number 419816 of March 2018, in the Higher Secondary Examination Certificate No. 330781 with Register No. 7236769 of March 2020 issued by the Board of Higher Secondary Examinations, Govt. of Kerala, in the Birth Certificate with Registration No. 3333/2002, date of Registration 27-5-2002 issued by the Registrar of Births and Deaths, Ottapalam Municipality, also known as Chembakam in the Ration Card No. 1946126890 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad is one and the same person. Hereafter, I have changed my name as Aishwarya Chembakam. B and will sign accordingly.

This change will come into effect in all records related to me.

Muccheeri,
24-11-2020.

CHEMBAKAM. B

NOTIFICATION

I, Velayudhan C, Padipurakkal House, Thuvarekkad, Kottayi II, Varode Kottayi P. O., Alathur Taluk, Palakkad-678 572, do hereby notify for the information of all authorities concerned and the public that my minor son Krishna Prabha V, holder of All India Secondary School Examination, 2018 Certificate S. No. SSE/2018/1760747 with Roll No. 4350778 dated 29-5-2018 issued from Central Board of Secondary Education, Delhi, in the Higher Secondary Examination Certificate No. 311983 with Register No. 7216931 of March 2020 issued from Board of Higher Secondary Examinations, Govt. of Kerala in the Birth Certificate with Registration No. 12442/2005, date of Registration 7-12-2005 issued by the Registrar of Births and Deaths, Palghat Municipality also known as Krishnaprabha V in the Ration Card No. 1950047421 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Alathur is one and the same person. Hereafter I have changed his name as Krishna Prasad V.

This change will come into effect in all records related to him.

Varode Kottayi,
24-11-2020.

VELAYUDHAN C

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, J. M. Devaki Kutty, Sruthi Nivas, Sastha Nagar, Kottayi P. O., Alathur Taluk, Palakkad-678 572, holder of S.S.C. Book No. A 151784 with Register No. 091304 of March 1987, also known as Geetha in the Ration Card No. 1950047189 (Sl. No. 1) dated 11-3-2017 issued by the Taluk Supply Officer, Alathur, in the S.S.L.C. No. 457821 with Register No. 345542 of March 2013 of my son Girish. K.M, known as Geetha.K.M in the S.S.L.C. No. T 137288 with Register No. 407059 of March 2018 of my daughter Sruthi. K.M, in the Election Identity Card No. ZLD0397844 dated 8-6-2015 issued by the Electoral Registration Officer, Tarur LA Constituency is one and the same person. Hereafter I will be known by the name Geetha.K.M. only.

This change will come into effect in all records related to me.

Kottayi,
6-11-2020.

J. M. DEVAKI KUTTY

NOTIFICATION

I, Chandrabose. K, S/o. Kolandaiswamy, Pazhaniyarpalayam P. O., Kozhinjampara, Chittur Taluk, Palakkad-678 555, do hereby notify for the information of all concerned authorities and the public that, my Caste and Community which is wrongly entered in the S.S.L.C. No. B 172956 with Register No. 347636 of March as Hindu-Maruthuvar is corrected as Christian-Latin Catholic vide Certificate No. C1-2020/1639/9/200 dated 6-11-2020 issued by the Tahsildar, Taluk Office, Chittur.

This correction will come into effect in all records related to me.

Pazhaniyarpalayam,
17-11-2020.

CHANDRABOSE. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Junaish. C. R, Chapitakurussi House, Vellaramkundu, Thenkara P. O., Mannarkkad Taluk, Palakkad-678 582, holder of S.S.L.C. Book No. F 075368 with Register No. 359317 of March 1993, in the Pre-Degree Certificate Folio No. 29083 with Register No. 22291 of April 1995 issued from Calicut University, in the Driving Licence No. 50/569/1995 dated 10-6-2015, issued by the Asst. LA. Mannarghat, in the Ration Card No. 1949095877 (Sl. No. 1) dated 13-9-2011 issued by the Taluk Supply Officer, Mannarkkad, in the Birth Certificate of my daughter Fathima Najah. C. with Registration No. 4131, date of Registration 15-10-2005 issued by the Spl. Grade Secretary, Registrar of Birth and Death, Mannarkkad Grama Panchayath, in the Birth Certificate of my daughter Aysha Hamdha. C, with Registration No. 1630/2009, date of Registration 21-4-2009 issued by the Secretary, Registrar of Birth and Death, Mannarkkad Grama Panchayath, in the Birth Certificate of my son Abdullah Shibli. C with Registration No. 256/2015, date of Registration 24-1-2015 issued by the Registrar of Birth and Deaths, Mannarkkad Municipality, in the Birth Certificate of my daughter Hafsa. C with Registration No. 1508/2016, date of Registration 13-4-2016 issued by the Sub Registrar of Birth and Death, Mannarkkad Municipality, in the Extract of Admission Register of my daughter Aysha Hamdha. C with Admission No. 20233, date of Admission 11-7-2018, in the Extract of Admission Register of my daughter Fathima Najah. C with Admission No. 20228, date of Admission 2-7-2018 both the above Extracts issued by the Headmistress, D.H.S. Nellipuzha, Mannarkkad, also known as Junaish in the

Election Identity Card No. KL/07/047/270203 dated 5-2-1999 issued by the Electoral Registration Officer, Mannarkkad Constituency, known as Junaish Chappittakurusi Rasheed in the Passport No. N 1946112 dated 13-8-2015 issued by the Regional Passport Officer, Regional Passport Office Cochin, in the Passport No. J 8244557 dated 8-6-2011 issued by the Passport Granting Officer Passport Office, Malappuram of my wife Jamseena Puliyath, and as Junais in the Election Identity Card No. LZG1916832 dated 22-4-2004 issued by the Electoral Registration Officer, Mannarkkad Constituency of my wife Jamseena is one and the same person. Hereafter, I have changed my name as Junais. C.

This change will come into effect in all records related to me.

Thenkara,
2-12-2020.

JUNAISH. C. R

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Bini. P. Kunnath Parambil, Kunnath Parambil House, Kallipadam Post, Shoranur, Palakkad-679 122, holder of Extract of School Admission Register with Admission No. 5699 date of Admission 8-6-1984 issued by the Headmaster Ariyanchira U.P. School, Kallipadam also known as P. Bini in the Certificate of Marriage with Registration No. 655/2010, date of Registration 17-12-2010 issued by the Registrar, Marriage, Birth & Death, Shoranur Municipality, known as Mini in the Ration Card No. 1948233110 (Sl. No. 1) dated 17-1-2019 issued by the Taluk Supply Officer, Ottapalam, in the Election Identity Card No. KL/08/044/459447 dated 1-12-1998 issued by the Electoral Registration Officer, Pattambi Constituency, known as Mini. P in the Birth Certificate with Registration No. 511/2014 date of Registration 23-1-2014 issued by the Registrar of Birth & Deaths, Ottapalam Municipality of my daughter Midhula. K.T, in the Extract of School Admission Register with Admission No. 9526 date of Admission 30-5-2019 issued by the Headmaster, Ariyanchira U.P. School, Kallipadam of my daughter Midhula. K. T is one and the same person. Hereafter, I will be known by the name Mini. P only and will sign accordingly.

This change will come into effect in all records related to me.

Kallipadam,
25-11-2020.

BINI. P. KUNNATH PARAMBIL

NOTIFICATION

I, Jagadambika. P. R, Lekshmi Nivas, Kuttanassery P. O., Thiruvazhiyode, Ottapalam Taluk, Palakkad-679 514, do hereby notify for the information of all concerned authorities and the public that my minor son Vishnu. M, holder of Birth Certificate with the Registration No. 3635/2006, date of Registration 18-5-2006 issued by the Junior Health Inspector & Sub Registrar of Births and Deaths, Perinthalmanna Municipality, also known as Vishnu. M in the Extract of School Admission Register with Admission No. 21024, date of Admission 17-5-2018 issued by the Headmistress, Sreekrishnapuram H.S.S., in the Ration Card No. 1948157668 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Ottapalam is one and the same person. Hereafter I have changed his name as Viswajith. M.

This change will come into effect in all records related to him.

Kuttanassery,
27-11-2020.

JAGADAMBIKA. P. R

NOTIFICATION

I, Ramachandran. N, Nellikunnath House, Ambalappara Post, Ottapalam Taluk, Palakkad-679 512, do hereby notify for the information of all authorities concerned and the public that my minor son Adithyachandran. N, holder of Extract of School Admission Register with Admission No. 11754, date of Admission 1-6-2016 issued by the Headmistress, G.H.S.S. Kadambur, also known as Adhithya Chandran. N in the Birth Certificate with Registration No. 999/05, date of Registration 27-4-2005 issued by the Registrar of Births & Deaths, Nagalassery Grama Panchayat and as Adithya Chandran in the Ration Card No. 1948046268 dated 15-3-2017 issued by the Taluk Supply Officer, Ottapalam is one and the same person. Hereafter, I have changed his name as Adithyan. N.

This change will come into effect in all records related to him.

Ambalappara,
3-12-2020.

RAMACHANDRAN. N

NOTIFICATION

I Unneera. P. C, Panikkarukalam, Kulikkiliyad, Karimpuzha-I, Kottappuram Post, Ottapalam Taluk, Palakkad-679 513, do hereby notify for the information of all authorities concerned and the public that my minor son Surya. P. C, holder of Extract of School Admission Register with Admission No. 10468, date of Admission 28-5-2018 issued by the Headmaster, TSNM High School, Kundurkundu, Birth Certificate with Registration No. 379/2006 date of Registration 31-1-2006 issued by the Special Grade Secretary, Registrar of Birth and Death, Mannarkkad Grama Panchayath, also known as Surya in the Ration Card No. 1948024244 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Ottapalam is one and the same person. Hereafter, I have changed his name as Suryadev. P. C.

This change will come into effect in all records related to him.

Kottappuram,
18-11-2020.

UNNEERA. P. C

NOTIFICATION

I, Deepa. B.V, Govindabhavan (Sreedharam), Vadakkumuri, Pattambi P. O., Pattambi Taluk, Palakkad-679 303, do hereby notified for the information of all concerned authorities and the public that my minor daughter Chandrasree. R, holder of Birth Certificate with Registration No. 2613/05, date of Registration 4-11-2005 issued by the Registrar of Births and Deaths, Nagalassery Grama Panchayat, in the Extract of School Admission Register with Admission No. 2759, date of Admission 19-5-2011 issued by the Headmistress, St. Paul's English Medium High School, Pattambi, also known as Chandrasree in the Ration Card No. 1976099012 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Pattambi is one and the same person. Hereafter, I have changed her name as Dwika. R. Nair.

This change will come into effect in all records related to her.

Pattambi,
3-11-2020.

DEEPA. B. V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Soumya.P (Parappurath), Naduvilethilpadi House, Thacharamkunnu, Thrithala P. O., Pattambi Taluk, Palakkad-679 534, now working as LD Clerk in Material Organisation, Naval Base, Kochi, holder of S.S.L.C. No. 139413 with Register No. 473125 of March 2003, in the Higher Secondary Examination Certificate No. HSE 0084224 with Register No. 1697484 of March 2005 issued from Board of Higher Secondary Examination, Govt. of Kerala, in the B.Sc. in Botany Certificate No. 172272 with Register No. 25257 of April 2008 issued from Calicut University, in the B.Ed. in Natural Science Certificate Sl. No. 483 with Register No. SEAA09153410 of September 2010 issued from Mahatma Gandhi University, also known as Soumya.P in the KGTE in Typewriting English and Computer Word Processing (Lower) Certificate No. TEC 0720 with Register No. 10961 of August 2009 issued from Board of Technical Examinations Govt. of Kerala, in the Driving Licence No. 7/10733/2017 dated 18-11-2017 issued by the Asst. LA, Ernakulam, in the PAN Card No. CCIPP8435N issued from Income Tax Department, Govt. of India, in the Marriage Certificate with Registration No. 52/2012, date of Registration 28-4-2012 issued by the Local Registrar, Muthuthala Grama Panchayat, known as Soumya Parappurath in the NPS ID Card with PRAN No. 110073046416 issued from Govt. of India, and as Soumya in the Election Identity Card No. UBT0656454 dated 22-4-2016 issued by the Electoral Registration Officer, Thrithala Constituency, in the Ration Card No. 1734140819 (Sl. No. 1) dated 20-4-2019 issued by the Taluk Supply Officer, Kanayanoor is one and the same person. Hereafter, I will be known by the name Soumya. P only.

This change will come into effect in all records related to me.

Thrithala,
27-11-2020.

SOUMYA. P (PARAPPURATH)

NOTIFICATION

I, Ranjini V., Kondappurath House, Thirumittacode Post, Rayamangalam, Pattambi Taluk, Palakkad-679 533, do hereby notify for the information of all authorities concerned and the public that my caste, which is wrongly entered in my S.S.L.C. No. E-316635 with Register No. 183515 of March 2005, as Hindu, Nair is corrected as Hindu Vilakkithala Nair vide Community Certificate No. 272/20/CI dated 11-11-2020, issued by the Tahsildar, Taluk Office Pattambi.

This correction will come into effect in all records related to me.

Thirumittacode,
18-11-2020.

RANJINI V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Aparna Madhusoodanan, Panakkal House, Vilayur P. O., Pattambi Taluk, Palakkad-679 309, holder of S.S.L.C. No. L 176078 with Register No. 339392 of March 2011, Higher Secondary Examination Certificate No. HSE/2/2013/327342 with Register No. 9323594 of March 2013 issued from Board of Higher Secondary Examination, Govt. of Kerala, B.Sc in Optometry Certificate No. D 76015 with Register No. 13P26P0579 of June 2017 issued from Bharathiar University, Coimbatore, Election Identity Card No. TJO0324129 dated 12-8-2013 issued by the Electoral Registration Officer, Pattambi LA Constituency, Driving Licence No. 52/3123/2015 dated 23-6-2015 issued by the Asst. LA, Pattambi, PAN Card No. BJNPA6051Q issued from Income Tax Department, Govt. of India, Birth Certificate with Registration No. 334/1994, date of Registration 20-9-1994 issued by the Registrar of Births and Deaths, Valavannur Grama Panchayath, Marriage Certificate No. 11/2016 dated 20-9-2016 issued by the Sub Registrar, Thalassery, Passport No. N 2176578 dated 19-8-2015 issued by the Regional Passport Officer, Regional Passport Office, Cochin, Passport No. R 1946437 dated 1-11-2017 of my husband Muhammed Shamaz Kalleri Padippurakkal, Passport No. R 1946714 dated 1-11-2017 of my daughter Hantwama Hanunah Binth Shamaz Kalleri Padippurakkal both the above Passports issued by the Passport Officer, Passport Office, Kozhikode, Birth Certificate of my daughter Hantwama Hanunah Binth Shamaz. K.P with Registration No. 973/2017, date of Registration 9-10-2017 issued by the Sub Registrar of Birth and Death, Thazhekode Grama Panchayat, Birth Certificate of my daughter Hadaya Habaq Binth Shamaz. K.P with Registration No. BIRTH/2019/7494, date of Registration 24-6-2019 issued by the Registrar of Births and Deaths, Kochi Municipal Corporation have embraced Islam Religion from Hindu Nair Community vide Certificate No. K. Dis/9708/20/C1 dated 30-11-2020 issued by the Tahsildar, Pattambi Taluk with a new name Aparna Shamaz. Hereafter, I will be a member of Islam Religion and will be known by the name Aparna Shamaz only consequent on my marriage.

This change will come into effect in all records related to me.

Vilayur,
1-12-2020.

APARNA MADHUSOODANAN

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Geetha. P.T, Geethanjali House, Kalladipatta P. O., Ongallur, Pattambi Taluk, Palakkad-679 313, holder of S.S.L.C. Book No. A004884 with Register No. 274654 of March 1979, in the PAN Card No. AZSPV8214C issued from Income Tax Department, Govt. of India, in the S.S.L.C. No. D465242 with Register No. 662765 of March 2004 of my daughter Deepthi. P.T, also known as P.T. Geetha in the Marriage Certificate with Registration No. 7/85, date of Registration 25-2-1985 issued by the Executive Officer, Paruthur Panchayat, in the Birth Certificate of my daughter P.T. Deepti with Registration No. 2355/88, date of Registration 29-10-1988 issued by the Health Officer and Registrar of Births and Deaths, Corporation of Cochin, in the Pension Payment Order No. 09/97/B/S/01784/1992 dated 4-8-2012 issued from Office of the Principal CDA (Navy) Mumbai of my husband P. Venugopalan, known as Geetha in the Election Identity Card No. TJO0473868 dated 22-12-2014 issued by the Electoral Registration Officer, Pattambi Assembly Constituency, in the Ration Card No. 1976043485 (SI. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Pattambi, in the Birth Certificate of my daughter Dhivya with Registration No. 2412/85, date of Registration 13-11-1985 issued by the Health Officer and Registrar of Births and Deaths, Corporation of Cochin, and as Geetha Venugopal in the All India Secondary School Examination, 2001 S. No. SSE 200100036853 with Roll No. 4122748 dated 28-5-2001 issued from CBSE, Delhi of my daughter Divya Venugopal is one and the same person. Hereafter, I will be known by the name Geetha. P. T. only.

This change will come into effect in all records related to me.

Kalladipatta,
9-12-2020.

GEETHA. P. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Eesa M., Mangalassery House, Nellaya P. O., Pengattiri, Ottapalam Taluk, Palakkad-679 335, holder of Extract of School Admission Register with Admission No. 1294 date of Admission 5-6-1973 issued by the Headmistress, A M L P School, Ezhuvanthala East, in the Election Identity Card

No. DLL2055820 dated 1-2-2020 issued by the Electoral Registration Officer, 51, Shoranur Assembly Constituency, in the Birth Certificate with Registration No. 20/2000, date of Registration 14-2-2000 issued by the Registrar of Births & Deaths, Nellaya Grama Panchayat, of my son Ashab, in the Extract of School Admission Register with Admission No. 21890 date of Admission 28-5-2018 issued by the Headmistress, G.H.S, Cherpulassery, of my daughter Hasna Fathima M, in the Birth Certificate with Registration No. 5189/2005 date of Registration 23-9-2005 issued by the Registrar of Births & Deaths, Ottapalam Municipality of my daughter Hasna Fathima M, also known as M. EESSA in the S.S.L.C. No. M-131934 with Register No. 303896 of March 2012 of my son Mohamed Ashiq, in the Certificate of Birth with Registration No. 24/97 date of Registration 18-2-1997 issued by the Sub Registrar of Births & Deaths, Nellaya Panchayat of my son Mohamed Ashiq, known as Eessa M, in the Driving Licence No. 51/2219/2015 dated 30-3-2015 issued by the Asst. LA., Ottapalam of my son Mohamed Ashiq, known as Eesa in the Ration Card No. 1948192034 (SI. No. 5) dated 15-3-2017 issued by the Taluk Supply Officer, Ottapalam, in the Election Identity Card No. IWB0126847 dated 20-9-2015 issued by the Electoral Registration Officer, 51, Shoranur Assembly Constituency of my wife Suhara, known as Eesa M, in the Standard X-Equivalency Certificate No. AX-183882 with Register No. 24356 of November 2019 issued from General Education Department, Govt. of Kerala of my son Ashab M., in the Driving Licence No. KL51-20190019348 dated 4-11-2019 issued by the SRTO, Ottapalam of my son Ashab M., known as Issa in the Election Identity Card No. IWB0643833 dated 9-1-2016 issued by the Electoral Registration Officer, 51 Shoranur Assembly Constituency of my son Muhammed Ashiq and as Eesa Mangalassery in the Passport No. U1276797 dated 14-1-2020 issued by the Dy. Passport Officer (CPPF-Mumbai), Regional Passport Office, Mumbai, in the Driving Licence No. 51/3596/2008 dated 28-3-2018 issued by the Asst. LA Ottapalam, in the Passport No. K9757278 dated 12-4-2013 issued by the Superintendent, Passport Office, Malappuram of my wife Kuttikkodan Suhara is one and the same person. Hereafter, I will be known by the name Eesa M, only.

This change will come into effect in all records related to me.

Nellaya,
27-11-2020.

EESA M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, K K Karamullah, Kodakkadan House, Porur Post, Vaniyambalam (via), Nilambur Taluk, Malappuram District, Pin-679 339, holder of All India Secondary School Examination 1997, Certificate S.No.SSE/97 0177879, with Roll No. 6102919 dated 25-6-1997, of CBSE, Delhi, Senior Secondary Examination Certificate Serial No. A/11 54474, with Roll No. 95000393504, dated 28-9-2011, of National Institute of Open Schooling Govt. of India, also known as Karamulla in the Birth Certificate with Registration No. 345/1981, date of Registration 15-4-1981, issued by the Registrar of Births and Deaths, Wandoor Grama Panchayat, as Karamullah in the Electoral Identity Card No. IHN1635945, dated 24-1-2019 issued by the Electoral Registration Officer, Wandoor Constituency, in the Passport No. Z 2686481, date of issue 28-4-2014, issued by the Embassy of India, Abu Dhabi, U.A.E., in the PAN Card with Permanent Account No. GIHPK9127B, issued from the Income Tax Department, Government of India, in the Ration Card No. 2052071953 (S1. No. 4), issued by the Taluk Supply Officer, Nilambur, in the Birth Certificate with Registration No. 17699/2010, date of Registration 21-6-2010, issued by the Registrar of Births and Deaths, Kozhikode Corporation, of my minor daughter Iman Karamullah Abdul Kareem, in the School Admission Register Extract with Admission No. 235/2017-18, date of Admission 11-7-2017 of Karnataka White Rose School, Khusal Nagar, Bangalore, of my minor daughter Iman Karamullah Abdul Kareem, in the Birth Certificate with Registration No. 210/2014, date of Registration 7-4-2014, issued by the Registrar of Births and Deaths, Olavanna Grama Panchayat, of my another minor daughter Jannah Karamullah Abdul Kareem, in the School Admission Register Extract with Admission No. 238/2017-18, date of Admission 11-7-2017, of Karnataka White Rose School, Khusal Nagar, Bangalore, of my another minor daughter Jannah Karamullah Abdul Kareem, in the Passport No. T 8038018, date of issue 27-8-2019, issued from the Passport Office, Kozhikode, of my minor daughter Jannah Karamullah Abdul Kareem, in the Birth Certificate with Registration

No. 803162/B/B/2018/034913, date of Registration 13-7-2018, issued by the Medical Officer, Pulikeshnagar, Bengaluru North Taluk, of my another minor daughter Mahya Karamullah Abdul Kareem, in the Passport No. S 5265632 date of issue 3-9-2018, issued from the Passport Office, Kozhikode, of my another minor daughter Mahya Karamullah Abdul Kareem, and as Karamullah. K.K. in the Driving Licence No. KL 10 19990006363 date of issue 28-12-1999, issued by the Licensing Authority, SRTO, Nilambur, is one and the same person. Hereafter I have changed my name as Karam Abdulkareem.

Further notified that I have changed the name of my minor daughter Iman Karamullah Abdul Kareem, holder of Birth Certificate with Registration No. 17699/2010, date of Registration 21-6-2010, issued by the Registrar of Births and Deaths, Kozhikode Corporation, and School Admission Register Extract with Admission No. 235/2017-18, date of Admission 11-7-2017, of Karnataka White Rose School, Khusal Nagar, Bangalore, as Iman Karam.

Further notified that I have changed the name of my minor daughter Jannah Karamullah Abdul Kareem, holder of Birth Certificate with Registration No. 210/2014, date of Registration 7-4-2014, issued by the Registrar of Births and Deaths, Olavanna Grama Panchayat, School Admission Register Extract with Admission No. 238/2017-18, date of Admission 11-7-2017, of Karnataka White Rose School Khusal Nagar, Bangalore, and Passport No. T 8038018, date of issue 27-8-2019, issued from the Passport Office, Kozhikode, as Jannah Karam.

Further notified that I have changed the name of my minor daughter Mahya Karamullah Abdul Kareem, holder of Birth Certificate with Registration No. 803162/B/B/2018/034913, date of Registration 13-7-2018, issued by the Medical Officer, Pulikeshnagar, Bengaluru North Taluk, and Passport No. S 5265632, date of issue 3-9-2018, issued from the Passport Office, Kozhikode, as Mahya Karam.

These changes will come into effect in all records related to us.

Porur,
18-11-2020.

K K KARAMULLAH

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rajeev Mathew, Valliamthadathil, Valliamthadathil House, Paithiniparamba, Melmuri Post, Ernad Taluk, Malappuram District, Pin-676 517, holder of School Admission Register Extract with Admission No. 3082, date of Admission 30-5-1983, of St. Augustine's High School, Peringulam, also known as Rajeev Mathew in the Driving Licence No. 35/610/2003, dated 17-3-2014, issued by the Assistant Licensing Authority, Palai, is one and the same person. I have embraced Islam Religion from Christian-R.C. S.C. Community vide Discharge Certificate No. C No. 398/02, dated 25-6-2002, issued from the Maunathul Islam Association, Ponnani Nagaram, with a new name Anas. Hereafter I will be a member of Islam Religion and will be known by the name Anas only and will sign accordingly.

This change will come into effect in all records related to me.

Melmuri,
13-11-2020.

RAJEEV MATHEW, VALLIAMTHADATHIL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ayishumma Ottakath, Mundodan House, Moorkanad, Urangattiri Post, Ernad Taluk, Malappuram District, Pin-673 639, holder of School Admission Register Extract with Admission No.1549, date of Admission 3-6-1968, of G.U.P.S., Maithra, also known as Asyakutty in the Electoral Identity Card No. KL/05/033/450241, dated 9-5-1998, issued by the Electoral Registration Officer, Manjeri Constituency, and in the Ration Card No. 2051021416 (Sl. No. 1), issued by the Taluk Supply Officer, Ernad, Manjeri, as Asia Kutty in the S.S.L.C. Book No. C 052882, with Register No. 478168 of March 1991, of my daughter Sahida. M., and in the S.S.L.C. No. 487442, with Register No. 390653, of March 1999, of my son Abdul Hameed.M., as Asiya Kutty in the S.S.L.C. Book No. I 386597, with Register No. 115709, of March 1996, of my another daughter Fathima Suhra. M., as Asia Kutty. O.C. in the S.S.L.C. Book No. H 111523, with Register No. 561008, of March 1997, of my son Najeeb. M., is one and the same person. Hereafter I have changed my name as Asyakutty. O.

This change will come into effect in all records related to me.

Urangattiri,
10-11-2020.

AYISHUMMA OTTAKATH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Salmath. K.T, Puthan Peediyekkal, Pathayakkallu, Kadampuzha P. O., Tirur Taluk, Malappuram District, Pin-676 553, holder of S.S.L.C. Certificate No. C 252739 with Register No.461469 of March 2002; Higher Secondary Examination (Class XII) Certificate No. HSE 0262566 with Register No. 1297537 of March 2004, issued by Board of Higher Secondary Examination, Government of Kerala; Degree of Bachelor of Arts Certificate with Register No. PMAFAEG925, dated 14-6-2010, issued by the Vice Chancellor, University of Calicut; also known as Salmath in the Marriage Certificate issued by the Khatheeb/Secretary, Mannekkara Juma Masjid Mahallu Committee, Athavanad; Electoral Identity Card No. ZKV0045203, dated 20-10-2008, issued by the Electoral Registration Officer, Kottakkal LA Constituency; Ration Card No. 2054108998 (Sl. No. 7), dated 15-3-2017, issued by Taluk Supply Officer, Tirur; known as K.T. Salmath in the Birth Certificate with Registration No. 3342/2012, date of Registration 3-7-2012, issued by the Registrar of Births and Deaths, Kottakkal Municipality; of my son Rabeeh Muhammad Aman; and known as Salma Rahman in the Passport No. P 3247334, date of issue 19-10-2016, issued from the Passport Office, Malappuram; is one and the same person. Hereafter I will be known by the name Salma Rahman only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Kadampuzha,
3-12-2020.

SALMATH.K.T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pathumma.K., Vallanchira House, Mangalasseri, Karuvambram Post, Manjeri, Ernad Taluk, Malappuram District, Pin-676 123, holder of S.S.L.C. Book No. D 154215, with Register No. 93990 of March 1982, also known as Pathumma in the Electoral Identity Card No. ULI1477538 dated 20-9-2015, issued by the Electoral Registration Officer, Manjeri Constituency, as Fathima in the Ration Card No. 2051120163 (Sl. No. 1), issued by the Taluk Supply Officer, Ernad, Manjeri and as Kakkodi Pathumma in the Passport No. J 4166307, date of issue 11-1-2011, issued from the Passport Office, Malappuram, is one and the same person. Hereafter I have changed my name as Fathima. K.

This change will come into effect in all records related to me.

Karuvambram,
17 -11-2020.

PATHUMMA. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Parangodan Madathil, Madathil House, Perumkulam, Indianur Post, Tirur Taluk, Malappuram District, Pin-676 503, holder of School Admission Register Extract with Admission No. 1190, date of Admission 30-5-1977 of V.V.M.H.S.S., Marakkara, Driving Licence No. KL 65 20200007555, date of issue 12-10-2020, issued by the Assistant Licensing Authority, Thirurangadi, Passport No. M 5512185, date of issue 19-2-2015, issued by the Attache Embassy of India, Riyadh and mentioned in the Birth Certificate with Registration No. 1312/2004, date of Registration 30-10-2004, issued by the Registrar of Births and Deaths, Cheriya mundam Grama Panchayat, of my minor son Abhinav. M., also known as Parangodan in the Ration Card No. 2054207580 (Sl. No. 5) issued by the Taluk Supply Officer, Tirur, as Parangodan. M. in the Birth Certificate with Registration No. 1768/2011, date of Registration 22-3-2011, issued by the Registrar of Births and Deaths, Tirur Municipality, of my another minor son Abhinand. M. and in the Birth Certificate with Registration No. 1774/2011, date of Registration 22-3-2011, issued by the Registrar of Births and Deaths, Tirur Municipality, of my another minor son Abhirag. M., is one and the same person. Hereafter I have changed my name as Unnikrishnan Madathil.

This change will come into effect in all records related to me.

Indianur,
30-10-2020.

PARANGODAN MADATHIL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, P. P. Mohammed Abdu Rahman, Puthan Peediyekkel, Pathayakkallu, Kadampuzha P. O., Tirur Taluk, Malappuram District, Pin-676 553 (Name changed vide Kerala Gazette

Notification Vol. XLIII, 30th June 1998, Gazette No. 26, Page No. 388), holder of SSLC Book No. G 167935 with Register No. 252495 of March 1990; Pre Degree Examination Certificate Folio No. 05290 with Register No. 40372, dated 8-7-1992; Pre Degree Examination Certificate Folio No. 22784 with Register No. 122308, dated 2-7-1993, issued by Controller of Examinations, University of Calicut; Degree of Bachelor of Arts Certificate No. 05194 with Register No. 111559 of April 1996, issued by Controller of Examinations, University of Calicut; Degree of Master of Arts Certificate No. 2887 with Register No. 2372 of April 1998, issued by Vice Chancellor, University of Calicut; also known as P. P Mohammed Abdurahman in the Transfer Certificate with Folio No. 70158, SDE/E/MA/2016, Enrolment No. 802020, dated 18-8-2016, issued by Assistant Registrar, School of Distance Education, University of Calicut; Birth Certificate with Registration No. 3342/2012, date of Registration 3-7-2012, issued by the Registrar of Births and Deaths, Kottakkal Municipality; of my son Rabeeh Muhammad Aman; known as Mohammed Abdurahman in the Marriage Certificate, issued by the Khatheeb/Secretary, Mannekkara Juma Masjid Mahallu Committee, Athavanad; Electoral Identity Card No. KL/06/040/177675, dated 10-8-1998, issued by the Electoral Registration Officer, Kuttippuram Constituency; known as Muhammed Abdurahman in the Electoral Identity Card No. ZKV0045203, dated 20-10-2008, issued by the Electoral Registration Officer, Kottakkal LA Constituency, of my wife Salmath; and known as Muhammed Abdurahman in the Ration Card No. 2054009906, dated 15-12-2018, issued by Taluk Supply Officer, Tirur; is one and the same person. Hereafter I will be known by the name Muhammad Abdurahman only and will sign accordingly.

This change will come into effect in all records related to me.

Kadampuzha,
3-12-2020.

P. P. MOHAMMED ABDU RAHMAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kunhi Mohamed, Pulikkalakath House, Nadakkavu, Tanur Post, Tirur Taluk, Malappuram District, Pin-676 302, holder of S.S.L.C. No. C 047205 with Register No. 431817, of March 2003, Driving Licence No. 55/3226/2007, dated 22-1-2019, issued by the Assistant Licensing Authority, Tirur, Electoral Identity Card No. FMJ2114601, dated 1-3-2013, issued by the Electoral Registration Officer, Tanur LA Constituency, Passport No. K 0591179, date of issue 2-8-2011, issued from the Passport Office, Malappuram, Marriage Certificate No. 1473/2015, dated 23-6-2015 with Registration No. 259/2015, date of Registration 22-6-2015, issued by the Registrar of Marriages (Common), Nannambra Grama Panchayath and mentioned in the Passport No. U 2226858, date of issue 4-12-2019, issued from the Passport Office, Kozhikode, of my spouse Chithrampalli Sabeena, also known as Kunhi Mohamed. P. in the PAN Card with Permanent Account No. BBEPK8394M, issued from the Income Tax Department, Government of India, in the Birth Certificate with Registration No. 2573/2016, date of Registration 24-10-2016, issued by the Registrar of Births and Deaths, Parappanangadi Municipality, of my minor daughter Sadhiya Kinza. P., as Kunhi Mohamed Pulikkalakath in the Passport No. U 6568677, date of issue 24-1-2020, issued from the Passport Office, Kozhikode, of my minor daughter Pulikkalakath Sadhiya Kinza, is one and the same person. Hereafter I have changed my name as Roshan Mohamed and will sign accordingly.

This change will come into effect in all records related to me.

Tanur. KUNHI MOHAMED

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreejish. C., Chathangayil House, Ottumpuram, Pariyapuram Post, Tanur (Via), Tirur Taluk, Malappuram District, Pin-676 302, holder of School Admission Register Extract with Admission No. 26401, date of Admission 21-5-2002, of Devadhar Govt. Higher Secondary School, Tanur, also known as Sreejeesh in the Electoral Identity Card No. IAK0045542, dated 4-10-2008, issued by the Electoral Registration Officer, Tanur LA Constituency as Sreejish in the Ration Card No. 2054006856, (Sl. No. 2), issued by the Taluk Supply Officer, Tirur and as Chathangayil Sreejish in the Passport No. S 8913365,

date of issue 17-12-2018, issued from the Passport Office, Kozhikode, is one and the same person. I have embraced Islam Religion from Hindu-Cheruman Community vide Discharge Certificate No. 5802, dated 7-8-2015, issued from the Therbiyathul Islam Sabha, Mukhadar, Calicut with the name Muhammed Hafis. Hereafter I will be a member of Islam Religion and will be known by the name Muhammed Hafis only.

This change will come into effect in all records related to me.

Pariyapuram.
30-11-2020.

SREEJISH. C.

NOTIFICATION

I, Nazer Chemmala, Chemmala House, Beeranchira, V. P. Puram Post, Tirur Taluk, Malappuram District, Pin-676 102, do hereby notify for the information of all authorities concerned and the public that my minor daughter Naseela, holder of Birth Certificate with Registration No. 308/2006, date of Registration 16-1-2006, issued by the Registrar of Births and Deaths, Tirur Municipality, also known as Nasela in the School Admission Register Extract No. 30699, date of Admission 7-5-2018 of Navamukunda Higher Secondary School, Thirunavaya and as Nasila in the Ration Card No. 2054115965 (Sl. No. 9), issued by the Taluk Supply Officer, Tirur, is one and the same person. Hereafter I have changed her name as Nasila. C.

This change will come into effect in all records related to her.

V. P. Puram,
1-12-2020.

NAZER CHEMMALA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shabitha. P. T., Kongath House, Valapuram Post, Perinthalmanna Taluk, Malappuram District, Pin-679 323, have changed the name of my minor daughter Rida. K., holder of Birth Certificate with Registration No. 47/2006, date of Registration 20-1-2006, issued by the Sub Registrar of Births and Deaths, Thazhekod Grama Panchayat and School Admission Register Extract with Admission No. 5574, date of Admission 16-5-2018 of G.H.S.S., Pulamanthole, as Aysha Rida. K.

Valapuram,
16-11-2020.

SHABITHA. P. T.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Haneefa.T. P., Thattan Parambil House, Chamravattom Post, Tirur Taluk, Malappuram District, Pin-676 102, holder of S.S.L.C. Book No. 540718, with Register No. 268920, of March 1979, Driving Licence No. 55/2267/2005, dated 6-6-2019, issued by the Assistant Licensing Authority, Thirur, mentioned in the Birth Certificate with Registration No. 2267/2000, date of Registration 20-5-2000, issued by the Sub Registrar of Births and Deaths, Vattankulam Grama Panchayat, of my daughter Afeefa Thasni. T. P., and in the Birth Certificate with Registration No. 4962/2006, date of Registration 20-7-2006, issued by the Registrar of Births and Deaths, Tirur Municipality, of my minor son Mohammed Ameen.T. P., also known as Mohamed Haneefa in the Electoral Identity Card No. FMJ2092963, dated 26-10-2017, issued by the Electoral Registration Officer, Thavanur Assembly Constituency, as Muhammed Haneefa in the Ration Card No. 2054130070 (Sl. No. 4), issued by the Taluk Supply Officer, Tirur, as Muhammed Haneefa. T. P. in the School Admission Register Extract with Admission No. 38527, date of Admission 1-6-2020, of K.H.M.H.S., Alathiyur, of my minor son Mohammed Ameen.T. P. as Thattan Parambil Mohamed Haneefa in the Passport No. N 7703064, date of issue 10-3-2016, issued by the Consulate General of India, Dubai (U.A.E.), and as Thattan Parambil Mohammed Haneefa in the S.S.L.C. No. R 256135, with Register No. 361674, of March 2016, of my daughter Afeefa Thasni. T. P. is one and the same person. Hereafter I have changed my name as Mohamed Haneefa.

This change will come into effect in all records related to me.

Chamravattom,
10-12-2020.

HANEefa. T. P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thayummu. P. K., Kadaparamban House, Parappur Post, Tirurangadi Taluk, Malappuram District, Pin-676 503, holder of School Admission Register Extract with Admission No. 760, date of Admission 14-1-1957, of Govt. H. S. Ponnundam, also known as Thayummu in the

Electoral Identity Card No. WLM0640342, dated 22-10-2015, issued by the Electoral Registration Officer, Vengara Constituency, as Thayumma in the Ration Card No. 2055074584 (Sl. No. 1), issued by the Taluk Supply Officer, Tirurangadi, and as Thahira. P. K. in the S.S.C. Book No. A 013551, with Register No. 85956, of March 1987, of my daughter K.P. Ramlath, and as Thayumma K. P. in the S.S.L.C. Book No. 217432 with Register No. 395852 of March 1993 & 193679 of March 1994, of my son Anwar Hussain K. P, is one and the same person. Hereafter I will be known by the name Thayummu. P. K. only.

This change will come into effect in all records related to me.

Parappur,

13-11-2020.

THAYUMMU. P. K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ayamu. M. P., Moottaparamban House, Chullippara Post, Valakulam (Via), Tirurangadi Taluk, Malappuram District, Pin-676 508, holder of S.S.L.C. Book No. 533019, with Register No. 66825, of March 1978, and mentioned in the Ration Card No. 2055022518 (Sl. No. 6), issued by the Taluk Supply Officer, Tirurangadi, also known as Moottaparamban Ayamu in the Passport No. U 4786330, date of issue 4-3-2020, issued from the Passport Office, Kozhikode, as Ayaman Ahammed in the Birth Certificate with Registration No. 4177/03, date of Registration 15-9-2003, issued by the Registrar of Births and Deaths, Tirurangadi Grama Panchayat, of my minor son Mohammad Anas and in the S.S.L.C. No. U 361122, with Register No. 448890, of March 2019, of my minor son Mohammad Anas, as Ayman Ahamed. K. V. in the S.S.L.C. No. S 706133, with Register No. 424975, of March 2017, of my son Mohammed Niyaz, and as Ayman Ahamed Kalam Valappil in the Certificate of Entry of Birth No. DUBA/RC/2996/2002, date of Registration 14th July 2002, issued by the Consulate General of India, Dubai, (U.A.E.), of my son Mohammed Niyaz, is one and the same person. Hereafter I will be known by the name Ayamu. M. P. only.

This change will come into effect in all records related to me.

Chullippara,

17-11-2020.

AYAMU. M. P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ismayil Musliyarkalathil, Musliyarakath House, Atteeri, Puthur Post, Tirurangadi Taluk, Malappuram District, Pin-676 503, holder of School Admission Register Extract with Admission No. 1660, date of Admission 24-5-1966, of G.M.U.P.S., Kottakkal, also known as Usman in the Electoral Identity Card No. CDX1400050, dated 22-10-2015, issued by the Electoral Registration Officer, Vengara Constituency, in the Ration Card No. 2055099643 (Sl. No. 6), issued by the Taluk Supply Officer, Tirurangadi, in the S.S.L.C. No. H 225872, with Register No. 257850, of March 2008, of my daughter Safeera. M. K., and in the S.S.L.C. No. G 309533, with Register No. 407282, of March 2007, of my another daughter Nusrath. M. K., as Usman. M. K. in the S.S.L.C. No. 178969, with Register No. 76208, of March 2000, of my another daughter Safeenath. M. K., and in the S.S.L.C. No. C 161259, with Register No. 462184, of March 2003, of my son Mohamed Safvan. M. K., is one and the same person. Hereafter I have changed my name as Usman Musliyarakath.

This change will come into effect in all records related to me.

Puthur,
20-3-2020.

ISMAYIL MUSLIYARKALATHIL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sabeer. P. A., Puthuveetil House, Veliancode Post, Ponnani Taluk, Malappuram District, Pin- 679 579, holder of S.S.L.C. No. J 113610, with Register No. 389680, of May 2009, Driving Licence No. 46/4322/2011, dated 31-5-2011, issued by the Assistant Licensing Authority, Guruvayur, Birth Certificate with Registration No. 166/93, date of Registration 17-4-1993, issued by the Secretary & Registrar of Births and Deaths, Pavaratty Grama Panchayat, and PAN Card with Permanent Account No. BZVPA3245A, issued from the Income Tax Department, Government of India, also known as Puthuveetil Aboobacker Sabeer in the Passport No. K 2454380, date of issue 13-1-2012, issued from the Passport Office, Malappuram, is one and the same person. Hereafter I have changed my name as Aflah. P. A. and will sign accordingly.

This change will come into effect in all records related to me.

Veliancode,
17-11-2020.

SABEER. P. A.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Khader Kutty. P. P., Muthethodi House, Kolathur Post, Perinthalmanna Taluk, Malappuram District, Pin-679 338, holder of School Admission Register Extract No. 2697, date of Admission 2-6-1976, of National L.P. School, Kolathur, and mentioned in the S.S.L.C. No. S 545235, with Register No. 375187, of March 2017, of my son Muhammed Suhaib. P. P., also known as Khaderkutty. P. P. in the Driving Licence No. 53/131/2001, dated 15-5-2017, issued by the Assistant Licensing Authority, Perinthalmanna, as Khader Kutty in the Ration Card No. 2053047007 (Sl. No. 2), issued by the Taluk Supply Officer, Perinthalmanna, in the Birth Certificate with Registration No. M2-170, date of Registration 2-5-2002, issued by the Registrar of Birth and Deaths, Perinthalmanna Municipality, of my son P. P. Muhammed Suhaib, and as Khaderkutty in the PAN Card with Permanent Account No. FAOPK0395D, issued from the Income Tax Department, Government of India, in the S.S.L.C. No. Q 107733, with Register No. 386182, of March 2015, of my another son Muhammed Suhail. M. T., in the Birth Certificate with Registration No. 872/99, date of Registration 17-11-1999, issued by the Sub Registrar of Birth and Death, Angadipuram Grama Panchayat, of my another son Mohammed Suhail, and in the Birth Certificate with Registration No. 1363/05, date of Registration 23-9-2005, issued by the Sub Registrar of Birth and Death, Angadipuram Grama Panchayat, of my minor daughter Fathima Suhaila. P. P., and as Kaderutty in the Electoral Identity Card No. KL/06/041/012419, dated 8-7-1998, issued by the Electoral Registration Officer, Mankada Constituency, is one and the same person. Hereafter I have changed my name as Khaderkutty Muthethodi.

This change will come into effect in all records related to me.

Kolathur,
18-11-2020.

KHADER KUTTY. P. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Muhammed Suhaib. P. P., Muthethodi House, Kolathur Post, Perinthalmanna Taluk, Malappuram District, Pin-679 338, holder of S.S.L.C. No. S 545235, with Register No. 375187, of March 2017, also known as P. P. Muhammed Suhaib in the Birth Certificate with Registration No. M2-170, date of Registration 2-5-2002, issued by the Registrar of Birth and Deaths, Perinthalmanna Municipality, and in the Ration Card No. 2053047007 (Sl. No. 3), issued by the Taluk Supply Officer, Perinthalmanna, is one and the same person. Hereafter I have changed my name as Muhammed Suhaib Muthethodi.

This change will come into effect in all records related to me.

Kolathur,
18-11-2020.

MUHAMMED SUHAIB. P. P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Priya K P, Pullani, House No. 46, Kodinji P. O., Thirurangadi Taluk, Malappuram District, Pin-676 309, holder of S S L C Certificate No. C 194669 with Register No. 44018 of June 2002; Higher Secondary Examination Certificate No. HSE 0190220 with Register No. 1519247 of March 2005, issued by Board of Higher Secondary Examinations, Government of Kerala; Pre Primary Teachers Training Course Certificate with Register No. 5130, dated 15-5-2006, issued by the Director, Board of Examinations, Malankara Ecumenical Educational Charitable Society; Ration Card No. 2055024044 (Sl. No .6), dated 15-3-2017, issued by Taluk Supply Officer, Thirurangadi; Abstract of Admission Register with Admission No. 3671, date of Admission 30-10-2020, issued by the Principal, M.S.I. Higher Secondary School, Kundoor, of my son Abhishek A P; Birth Certificate with Registration No. 3085/2013, date of Registration 22-6-2013, issued by the Sub Registrar of Births & Deaths, Tirurangadi Grama Panchayat, of my daughter Abhirami P; Extract of Admission Register with Admission No. 3234, date of Admission 1-5-2019, issued by the Principal, M.A. Higher Secondary School, Kodinhi, of my daughter Abhirami P; and known as Priya in the Electoral Identity Card No. KKL1855725, dated 13-12-2014, issued by the Electoral Registration Officer, Tirurangadi Constituency; Birth Certificate with Registration No. 1875/2012, date of Registration 26-3-2012, issued by the Sub Registrar of Births & Deaths, Tirur Municipality, of my son Pranav A P; Extract of Admission Register with Admission No. 3409, date of Admission 1-6-2020, issued by the Principal, M.A Higher Secondary School, Kodinhi, of my son Pranav A P; Birth Certificate with Registration No. 13/2009, date of Registration 23-1-2009, issued by the Registrar of Births & Deaths, Neyyattinkara Municipality, of my son Abhishek A P; Marriage Certificate with Registration No. 09/07, date of Registration 4-4-2007, issued by the Registrar of Births & Deaths, Tirurangadi Grama Panchayat; is one and the same person. I have embraced Islam Religion from Hindu, Nair Community vide Discharge Certificate No. 536/16, dated 31-8-2020, issued from Maunathul Islam Association, Ponnani, with a new name Jasna. Hereafter I will be a member of Islam Religion and will be known by the name Jasna only and will sign accordingly.

It is further notified that my minor son Abhishek A P, holder of Abstract of Admission Register with Admission No. 3671, date of Admission 30-10-2020, issued by the Principal, M.S.I. Higher Secondary School, Kundoor; Birth Certificate with

Registration No. 13/2009, date of Registration 23-1-2009, issued by the Registrar of Births & Deaths, Neyyattinkara Municipality; and known as Abhishek in the Ration Card No. 2055024044 (Sl. No .4), dated 15-3-2017, issued by Taluk Supply Officer, Thirurangadi; is one and the same person. He has embraced Islam Religion from Hindu, Nair Community vide Discharge Certificate No. 535/16, dated 31-8-2020, issued from Maunathul Islam Association, Ponnani, with a new name Fahad. Hereafter he will be a member of Islam Religion and will be known by the name Fahad only.

It is again further notified that my minor son Pranav A P, holder of Extract of Admission Register with Admission No. 3409, date of Admission 1-6-2020, issued by the Principal, M.A Higher Secondary School, Kodinhi; Birth Certificate with Registration No. 1875/2012, date of Registration 26-3-2012, issued by the Sub Registrar of Births & Deaths, Tirur Municipality; and known as Pranav in the Ration Card No. 2055024044 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Thirurangadi; is one and the same person. He has embraced Islam Religion from Hindu, Nair Community vide Discharge Certificate No. 534/16, dated 31-8-2020, issued from Maunathul Islam Association, Ponnani, with a new name Fayiz. Hereafter he will be a member of Islam Religion and will be known by the name Fayiz only.

It is again further notified that my minor daughter Abhirami P, holder of Extract of Admission Register with Admission No. 3234, date of Admission 1-5-2019, issued by the Principal, M. A Higher Secondary School, Kodinhi Birth Certificate with Registration No. 3085/2013, date of Registration 22-6-2013, issued by the Sub Registrar of Births & Deaths, Tirurangadi Grama Panchayat; have embraced Islam Religion from Hindu, Nair Community vide Discharge Certificate No. 533/16, dated 31-8-2020, issued from Maunathul Islam Association, Ponnani, with a new name Fathima Farsana. Hereafter she will be a member of Islam Religion and will be known by the name Fathima Farsana only.

This change will come into effect in all records related to us.

Tirurangadi,
14-12-2020.

PRIYA K P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Gopalan. K., Kadannamkuzhi House, Anamangad Post, Perinthalmanna Taluk, Malappuram District, Pin-679 357, holder of School Admission Register Extract with Admission No.1817, date of Admission 19-5-1984, of G.H.S.S., Anamangad, also known as Kadannamkuzhi Gopalan in the Birth Certificate with Registration No. 1237/2002, date of Registration 11-3-2002, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my son Aswin, as Babu. K. in the Ration Card No. 2053134383 (Sl. No. 3), issued by the Taluk Supply Officer, Perinthalmanna, and in the Birth Certificate with Registration No.3472/2018, date of Registration 8-5-2018, issued by the Sub Registrar of Births and Deaths, Perinthalmanna Municipality, of my minor daughter Adhiya. K., is one and the same person. Hereafter I will be known by the name Babu. K. only.

This change will come into effect in all records related to me.

Anamangad,
19-11-2020.

GOPALAN. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Muhammed Musthafa. M, Mangalasseri House, Choorapatta, Akode P. O., Kondotty Taluk, Malappuram District-673 640, holder of S.S.L.C Book No.I 229890 with Register No. 403816 of March 2009, in the Higher Secondary Examination Certificate No. HSE 880840 with Register No. 7276288 of March 2011 issued from the Board of Higher Secondary Examination, Govt. of Kerala, in the Driving License No. 10/16664/2011 issued on 15-4-2016 by the Assistant LA, Malappuram, in the Election Identity Card No. ZXU0467308 issued on 24-12-2014 by the Electoral Registration Officer, 33 Kondotty LA Constituency, entered as Muhammed Musthafa in the Birth Certificate with Registration No. 2968/92 date of Registration 23-12-1992 issued by the Sub Registrar of Births & Deaths, Corporation of Calicut, in the Ration Card No. 2077007806 (Sl. No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Kondotty Taluk entered as Mangalasseri Muhammed Musthafa in the Passport No. P3698382 issued on 16-11-2016 by Passport Officer, Passport Office, Malappuram is one and the same person. Hereafter I have changed my name as Fazim Musthafa. M.

This change will come into effect in all records related to me.

Oorkadavu.

MUHAMMED MUSTHAFA. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rahan Sundaran. N., Ullattuparambil House, Kakkooth, Perinthalmanna Post, Perinthalmanna Taluk, Malappuram District, Pin-679 322, holder of S.S.L.C. No. T 677197, with Register No. 319933, of March 2018, Higher Secondary Examinations Certificate No. 393858, with Register No. 7301815, of March 2020, of Board of Higher Secondary Examinations, Government of Kerala, and Birth Certificate with Registration No. 213 (H)/2002, date of Registration 11-3-2002, issued by the Registrar of Births and Deaths, Perinthalmanna Municipality, also known as Rahan in the Ration Card No. 2051164616, (Sl. No. 2), issued by the Taluk Supply Officer, Perinthalmanna, is one and the same person. Hereafter I have changed my name as Rahan. N.

This change will come into effect in all records related to me.

Perinthalmanna,
19-11-2020.

RAHAN SUNDARAN. N.

NOTIFICATION

I, Musthafa. V. P., Variyath Palliyalil House, Kuruvambalam Post, Perinthalmanna Taluk, Malappuram District, Pin-679 338, do hereby notify for the information of all authorities concerned and the public that my minor son Mushammil, holder of Birth Certificate with Registration No. 1139/2005, date of Registration 30-4-2005, issued by the Registrar of Birth and Deaths, Perinthalmanna Municipality, also known as Mushammil. V. P. in the School Admission Register Extract with Admission No. 5771, date of Admission 17-5-2018, of G. H.S.S. Pulamanthole and as Musammil in the Ration Card No. 2053107734 (Sl. No. 3) issued by the Taluk Supply Officer, Perinthalmanna, is one and the same person. Hereafter I have changed his name as Muzammil. V. P.

This change will come into effect in all records related to him.

Kuruvambalam,
19-11-2020.

MUSTHAFA. V. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Abdul Gaffar. M, Shanalayam House, Cheekode P. O., Edavannappara, Kondotty Taluk, Malappuram District, Pin-673 645, holder of Extract of School Admission Register No. 4950 with Admission date 25-5-1976 issued by the Teacher in Charge, Govt. High School Vazhakkad, Pin-673 640, in the Driving License No. 11/1288/1986 issued on 24-6-2016 by the Assistant LA, Malappuram, in the PAN Card No. COOPM3232C issued by Income Tax Department, Government of India, entered as Abdul Gaffar Vallikkad in the Passport No. N5674311 issued on 4-1-2016 by the Passport Officer, Passport Office, Malappuram, entered as Abdul Gafoor, in the Ration Card No. 2077009313 (Sl. No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Kondotty, in the Birth Certificate of my son Muhammed Aslam U M (Registration No. 133/95 date of Registration 3-10-1995 issued by the Sub Registrar of Births and Deaths, Mavoor Panchayat), in the Birth Certificate of my son Abdul Lateef (Registration No. 481/96 date of Registration 10-10-1996 issued by the Sub Registrar of Births and Deaths, Vazhakkad Grama Panchayat), entered as Abdul Gafoor U M in the Birth Certificate of my son Muhammed Shafeer (Registration No. 200/92 date of Registration 4-5-1992 issued by the Sub Registrar of Births and Deaths, Cheacode Panchayat), in the Birth Certificate of my son Mohammad Anas (Registration No. 1199/99 date of Registration 26-10-1998 issued by the Sub Registrar of Births and Deaths, Kondotty Grama Panchayat), in the SSLC Certificate of my Son Muhammed Safeer U M Certificate No. G 388413 with Register No. 428430 of 2007 March, in the SSLC Certificate of my son Favaz U M Certificate No. M 453399 with Register No. 230932 of March 2012, in the SSLC Certificate of my son Mohammed Anas U M Certificate No. R 269964 with Register No. 336672 of March 2016, in the SSLC Certificate of my son Muhammed Aslam U M Certificate No. M 453292 with Register No. 231039 of March 2012, entered as Abdulgaphar in the Election Identity Card No. KL/05/033/360150 issued on 30-4-1998 by the Electoral Registration Officer Manjeri Constituency is one and the same person. Hereafter I will be known by the name Abdul Gafoor U M only.

This change will come into effect in all records related to me.

Edavannappara,
4-11-2020.

ABDUL GAFFAR. M

Gaz. No. 4/2021/DTP (Part IV).

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jahuharudheen K M, Kodumunda House, Puthukode P. O., Peringave, Kondotty Taluk, Malappuram District, Pin-673 633 holder of S.S.L.C. Book No. U 656881 with Register No. 498793 of March 2019 entered as Jahuharudheen in the Birth Certificate with Registration No. 943/02 date of Registration 3-6-2002 issued by the Sub Registrar of Births & Deaths Cherukavu Panchayat, entered as Jauharudheen in the Ration Card Number 2077060557 (Sl. No. 3) issued on 15-3-2017 by the Taluk Supply Officer, Kondoty Taluk, entered as Jaouharudheen K M in the PAN Card No. GIZPM0216F issued by the Income Tax Department, Government of India is one and the same person. Hereafter I have changed my name Jouharudheen K M.

This change will come into effect in all records related to me.

Malappuram.

JAHUHARUDHEEN K M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Susheela Tattankandy, Krishna Nivas, Vengalam P. O., Korapuzha, Quilandy Taluk, Kozhikode District, Pin-673 303, holder of Extract of School Admission Register No. 646 with Admission date 27-11-1953 issued by the Headmaster, Rajas U.P. School, Chirakkal, entered as Susheela T K in the Election Identity Card No. FVT1697267 issued on 20-9-2015 by the Electoral Registration Officer, 23, Quilandy, entered as Thattanandy Susheela in the PAN Card No. AKNPS4464K issued by the Income Tax Department, Government of India, entered as Susheela Unnikrishnan in the Ration Card No. 2160146749 issued on 15-3-2017 by the Taluk Supply Officer, Quilandy Taluk in the Pension Payment Order of my Husband Vayalakkara Thazhe Paramba Unnikrishnan with No. S/C/3/82 dated 21-1-1982 issued by Naval Pension Office, INS Tanaji, Sion Trombay Road, Mankhurd, Mumbai-400 088 is one and the same person. Hereafter I have changed my name as Susheela T K.

This change will come into effect in all records related to me.

Vengalam,
24-11-2020.

SUSHEELA TATTANKANDY

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ummu Habeeba. V, Kothilam Kandiyil House, Chakkalakkal, Kunnamangalam P. O., Kozhikode Taluk, Kozhikode District, Pin-673 571, holder of SSLC Certificate No. C136288 with Register No. 386591 of March 2002, as Ummuhabeeba in the Election Identity Card No. MQY2041838 issued on 8-3-2006 by the Electoral Registration Officer, Koduvally LA Constituency, in the Ration Card No. 2159103265 (Sl. No. 5) issued on 15-3-2017 by the Taluk Supply Officer, Kozhikode Taluk, entered as UmmuHabeeba P in the Birth Certificate with Registration No. 2/2020 date of Registration 4-3-2020 issued by the Registrar of Births & Deaths, Kunnamangalam Grama Panchayat, is one and the same person. Hereafter I have changed my name as Ummu Habeeba P.

This change will come into effect in all records related to me.

Kunnamangalam.

UMMU HABEEBA. V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sacheev Kumar K, Santhosh Nivas, Chenatu Paramba, Nadakkavu P. O., Kozhikode Taluk, Kozhikode District-673 011 holder of S.S.L.C. Book No. B88157 with Register No. 57790 of March 1980, 18633 of September 1980, entered as Sacheev Kumar in the Election Identity Card No. YTA0410415 issued on 22-3-2014 by the Electoral Registration Officer, 27 Kozhikode North LA Constituency, entered as K. Sajeev Kumar in the Ration Card No. 2157004412 (Sl. No. 2) issued on 15-3-2017 by the City Rationing Officer, CRO North Kozhikode Taluk, also known as Sajeev Kumar K in the PAN Card No. FLHPK1753H issued from Income Tax Department, Government of India is one and the same person. Hereafter I will be known by the name as Sajeev Kumar K only.

This change will come into effect in all records related to me.

Nadakkavu.

SACHEEV KUMAR K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Fathimakutty P V, Thekkethalakkal House, Puthur P. O., Koduvally, Thamarassery Taluk, Kozhikode District, Pin-673 572, holder of Extract of School Admission Register No. 12781 with Admission date 29-5-1996 issued by the Headmaster, R.E.C. Govt. H.S. School, Chathamangalam, P. O. NIT, Calicut-673 601 entered as Suhara in the Birth Certificate of my Son Muhammed Rahees T.T Registration No. 2278/2004, date of Registration 24-8-2004 issued by the Registrar of Births and Deaths, Omassery Panchayat, in the SSLC Certificate of my son Muhammed Rahees T T Certificate No. V 469465 with Register No. 207838 of March 2020 in the Election Identity Card No. JPY1905090 issued on 19-3-2003 by the Electoral Registration Officer, Thiruvambadi L A Constituency, in the Ration Card No. 2178017493 issued on 26-6-2019 by the Taluk Supply Officer, Thamarassery, entered as Suhra T T in the Birth Certificate of my daughter Faza T T Registration No. 1797, date of Registration 21-8-2006 issued by the Registrar of Births and Deaths, Omassery Grama Panchayat, is one and the same person. Hereafter I have changed my name as Suhara P V.

This change will come into effect in all records related to me.

Puthur.

FATHIMAKUTTY P V

NOTIFICATION

I, Vinoy A T, Alancherry House, Vemom P. O., Mananthavady, Mananthavady Taluk, Wayanad District, Pin-670 645 do hereby notify for the information of all concerned authorities and the public that my minor son Likhith Tom Alancherry holder of Extract of School Admission Register with Admission No. 2367 date of Admission 1-6-2009 issued by the Principal, St. Patrick's School, Mananthavady, Wayanad, in the Birth Certificate with Register No. 2617/2006 date of Registration 2-8-2006 issued by the Registrar of Births & Deaths Sulthan Bathery Municipality. Hereafter he will be known by the name Likhith Vinoy.

It is further notified that my minor son Livin Jerome Alancherry holder of Extract of School Admission Register with Admission No. 3083 date of Admission 1-6-2013 issued by the Principal, St. Patrick's School, Mananthavady, Wayanad in the Birth Certificate with Registration No. 4300/2009 date of Registration 24-12-2009 issued by the Registrar of Births & Deaths, Sulthan Bathery Municipality. Hereafter he will be known by the name Livin Vinoy.

The above changes will come into effect in all records related them.

Mananthavady,
1-10-2020.

VINOY A T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Hajira, Shameema's, Muttam, Kakkadapuram, P. O. Vengara, Kannur District, Pin-670 305, holder of Secondary School Examination Certificate S. No. SSE/2012 464223, Registration No. D/SE/12/72688/00013 Roll No. 4195381 dated 21-5-2012 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, All India Senior School Certificate Examination S. No. SSCE/2014 670312, Roll No. 4654465 dated 26-5-2014 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, Statement of Marks of Second Professional MBBS Degree Regular Examinations (2016 Admission) Folio No. 0652676 with Reg. No. 160011060 of February 2019, issued by the Controller of Examinations, Kerala University of Health Sciences, Thrissur, Ration Card No. 2366096754 (Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Kannur, also known as Hajira V. K. in the Birth Certificate with Registration No. 52/1996, date of Registration 17-4-1996 issued by the Secretary & Registrar of Births & Deaths, Kannapuram Grama Panchayat, also known as Hajira Valiavalappil Kakkadapram in the Passport No. L1598688 issued on 20-5-2013 by the Assistant, Passport Office, Kozhikode is one and the same person. Hereafter I will be known by the name Hajira V. K. only.

This change will come into effect in all records related to me.

Kannur,
8-12-2020.

HAJIRA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jamseena Puthiya Purayil, Panhat House, Panhikkayil, Chalad P. O., Kannur District, Pin-670 014, holder of S.S.L.C. No. E 507654 with Register No. 362531 of June 2005, also known as Jamseena P. P. in the Election Identity Card No. NXA0249771 dated 8-2-2011 issued by the Electoral Registration Officer, Azhikode LA Constituency, also known as Gadha in the Birth Certificate of my minor son Arnav P. with Registration No. 1625/2014, date of Registration 27-5-2014 issued by the Registrar of Births and Deaths, Cannanore Cantonment, is one and the same person. I have embraced Hindu Religion from Islam-Mappila Community. Hereafter I will be a member of Hindu Religion and have changed my name as Gadha P. and will sign accordingly.

This change will come into effect in all records related to me.

Kannur,
8-12-2020.

JAMSEENA PUTHIYA PURAYIL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Athira. C Mavilakandy, Kunnummal House, Vaitheyapeedika, Elayavoor, P. O. Chovva, Kannur-6, holder of SSLC No. N 159470 with Register No. 539302 of March 2013 Election Identity Card No. UXK0814053 dated 9-1-2016 issued by the Electoral Registration Officer, Kannur Assembly Constituency, Ration Card No. 2366198284 (Sl. No. 3) dated 23-6-2019 issued by the Taluk Supply Officer, Kannur, Birth Certificate with Registration No. 337/1997, date of Registration 3-3-1997 issued by the Registrar of Births, Deaths & Marriages Cantonment Board Cannanore, have embraced Islam Religion from Hindu Thiyya Community. Hereafter I will be a member of Islam Religion and have changed my name as Hadhiya Thufail.

This change will come into effect in all records related to me.

Keecheri, Mattannur,
6-12-2020.

ATHIRA. C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thankamma E. J., Rappuzha House, Kelakam P. O., Kannur District, Pin-670 674, holder of S.S.L.C. Book No. 940941 with Register No. 69686 of March 1971 also known as Thankamma in the Election Identity Card No. FYT1542695 dated 22-10-2015 issued by the Electoral Registration Officer, Peravoor Assembly Constituency, as Thankamma Mathews in the PAN Card No. BKHPM3119C issued from Income Tax Department, Govt. of India, and as Thresiamma in Service Pension Record of my husband Shri Mathew Rappuzha John, Ex-LEMP No. 96308H as per Letter No. PEN/600/SP/CourtCase/96308 dated 15th October 2020 issued by the Commander Senior Staff Officer (Pension), Naval Pension Office, Sion Trombay Road, Mankhurd is one and the same person. Hereafter I will be known by the name Thankamma E. J. only.

This change will come into effect in all records related to me.

Kannur,
27-11-2020.

THANKAMMA E. J.

NOTIFICATION

I, Shaik Muhammed Shah, Nasrana, Elayavoor Temple Road, Mundayad P. O., Varam, Kannur District, Pin-670 594, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Islam-Pattani in my S.S.L.C. Book No. J 024129 with Register No. 21047 of March 1997, is corrected as Islam-Muslim vide Certificate Ref-KDIS/14397/2020/G3 dated 20-11-2020 issued by the Tahsildar, Kannur Taluk.

This correction will come into effect in all records related to me.

Kannur,
27-11-2020.

SHAIK MUHAMMED SHAH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sudha T., Zeenath Manzil, Mukkilepeedika, P. O. Chirakkal, Kannur District, Pin-691 011, holder of S.S.L.C. No. C 288709 with Register No. 286386 of March 2004, Higher Secondary Examination Certificate No. HSE 048754 with Register No. 2325438 dated 22-5-2006 issued by the Joint Director (Examinations), Department of Higher Secondary Education, Thiruvananthapuram, Diploma in Pharmacy Certificate No. 16292 with Reg. No. 013369 dated 27-4-2010 issued by the Chairman, Directorate of Medical Education, Thiruvananthapuram, Registered Pharmacist Certificate No. 40569 dated 14-6-2010 issued by the Registrar, Pharmacy Council of the State of Kerala, Thiruvananthapuram, White Coat Ceremony and Continuing Education Programme for Pharmacy Professionals PRC. No. 40569, dated 14th June 2010 issued by the Registrar, Pharmacy Council of the State of Kerala, Election Identity Card No. LQF1788702 dated 17-4-2007 issued by the Electoral Registration Officer, Kannur LA Constituency, also known as Fidha Fathima in the Ration Card No. 2366029381 (S1. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Kannur, PAN Card No. ADIPF0725A issued from Income Tax Department, Govt. of India, is one and the same person. I have embraced Islam Religion from Hindu-Saliya Community with the name Fidha Fathima. Hereafter I will be a member of Islam Religion.

This change will come into effect in all records related to me.

Kannur,
23-11-2020.

SUDHA T.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Devika, Aarabhi, Madathumbhagam, Vadakkumbad P. O., Kannur District, Pin-670 105, holder of S.S.L.C. No. S 391409 with Register No. 521909 of March 2017, Higher Secondary Examination Certificate No. HSE 03/2019/522649 with Register No. 6408667 dated 8-5-2019 issued by the Secretary, Board of Higher Secondary Examinations, Thiruvananthapuram, Birth Certificate with Registration No. 1165/2001, date of Registration 19-4-2001 issued by the Registrar of Births & Deaths, Vatakara Municipality, Ration Card No. 2367219102 (S1. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Thalassery, have changed my name as Devika Jayadeep.

This change will come into effect in all records related to me.

Madathumbhagam,
9-12-2020.

DEVIKA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mis Hab M, Baithul Zeenath, Kinavakkal, Kottayam Malabar P. O., Thalassery Taluk, Kannur District, Pin-670 643; holder of S S L C Certificate No. I 078338 with Register No. 502379 of March 2009; Higher Secondary Examination Certificate No. HSE 949849 with Register No.7349486 of March 2011, issued by Board of Higher Secondary Examination, Government of Kerala; Degree of Bachelor of Engineering Certificate with Seat No. 4PA11TE019, dated 8-2-2020, issued by the Vice Chancellor, Visvesvaraya Technological University, Belagavi, Karnataka; Driving Licence No. 58/15099/2010, dated 5-1-2011, issued by Asst. LA, Thalassery; and known as Mis Ab M in the Birth Certificate with Registration No. 606/92, date of Registration 26-6-1992, issued by the Registrar of Births & Deaths, Kuthuparamba Municipality; is one and the same person. Hereafter I will be known by the name Mis Ab M only and will sign accordingly.

This change will come into effect in all records related to me.

Thalassery,
16-12-2020.

MIS HAB M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suneesh K., Payyichedathil, Porakkunnu P. O., Mathamangalam Via, Kannur District, Pin-670 306, holder of S.S.L.C. No. K 049169 with Register No. 337951 of March 1998, Pre-degree Examination Certificate Folio No. 93044 dated 28th June 2000 with Register No. 84883, Folio No. 8930 dated 31st May 2003 with Certificate No. 8732 issued by the Controller of Examinations, University of Calicut, Driving Licence No. KL 59 20120007959 issued on 4-10-2012 by the SRT0, Thaliparamba, as K. Suneesh in the Ration Card No. 2365142892 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Taliparamba, also known as Suneesh Koliyat in the PAN Card No. ECBPK8283E issued from Income Tax Department, Govt. of India, in the Passport No. P0047757 issued on 14-7-2016 by the Assistant Consular Office, Embassy of India is one and the same person. Hereafter I have changed my name as Suniesh Thamban and will sign accordingly.

This change will come into effect in all records related to me.

Mathamangalam,
24-11-2020.

SUNEESH K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sahanas. K. A, Sahanas Manzil, Mini Estate, Muttathody P. O., Kasaragod Taluk, Kasaragod District, Pin-671 123, holder of S. S. L. C. No. P 464770 with Register No. 103371 of May 2014; Birth Certificate with Registration No. 2251/1998, date of Registration 20-6-1998, issued by the Registrar of Births and Deaths, Kasaragod Municipality; Marriage Certificate with Registration No. 15/2017, date of Registration 17-1-2017, issued from Madhur Grama Panchayat; Birth Certificate with Registration No. 5835/2017, date of Registration 5-8-2017, issued by the Registrar of Births and Deaths, Kasaragod Municipality, of my son Swalih Abdulla T. Y, also known as Shahanas in the Ration Card No. 2468134600 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Kasaragod, is one and the same person. Hereafter I have changed my name as Shahana. K. A and will sign accordingly.

This change will come in to effect in all records related to me.

Muttathody,
6-1-2021.

SAHANAS. K. A

കേരള സംസ്ഥാന വഖഫ് ബോർഡ്

വിജ്ഞാപനം

No. A11-5210/2020-KNR. 2020 ഡിസംബർ 18.

[കേരള സംസ്ഥാന വഖഫ് ബോർഡ് റൂൾസ് 2019 ചട്ടം 80(2) പ്രകാരം പ്രസിദ്ധപ്പെടുത്തുന്നത്.]

കേരള സംസ്ഥാന വഖഫ് ബോർഡിൽ 8670/RA നമ്പരായി രജിസ്റ്റർ ചെയ്തിട്ടുള്ള ദീനൂൽ ഇസ്ലാം സഭ, എളമ്പാറ എന്ന വഖഫിനുവേണ്ടി കോഴിക്കോട് ജില്ലയിലെ കൊയിലാണ്ടി താലൂക്ക്, പത്തലായനി വില്ലേജിൽ പത്തലായനി ദേശത്തുള്ള റി. സ. 18/14, 18/16, 18/17-ൽപ്പെട്ട 31.77 സെന്റ് വസ്തുവും അതിലിരിപ്പ് 3 നില കെട്ടിടവും വഖഫിന്റെ വരുമാന വർദ്ധനവിനുവേണ്ടി ₹ 8,74,95,000 വില നിശ്ചയിച്ചു വസ്തു ഉടമകളായ കിഴക്കെ വളപ്പിൽ കുഞ്ഞിമുഹമ്മദ്, മഠത്ത് വീട്ടിൽ ഹുസ്സയിൻ ഹാജി എന്നിവരിൽ നിന്നും തീർ വാങ്ങുന്നതിന് വഖഫ് പ്രസിഡന്റ് അപേക്ഷ സമർപ്പിച്ചിട്ടുണ്ട്.

മേൽ വസ്തു വാങ്ങുന്നതിന് അനുമതി നൽകുന്ന കാര്യത്തിൽ ആർക്കെങ്കിലും എന്തെങ്കിലും ആക്ഷേപങ്ങളോ അഭിപ്രായങ്ങളോ ഉണ്ടെങ്കിൽ ആയത് ഈ വിജ്ഞാപനം സർക്കാർ ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 14 ദിവസങ്ങൾക്കകം ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ, കേരള സംസ്ഥാന വഖഫ് ബോർഡ്, ഹെഡ്ക്വാർട്ടേഴ്സ്, വി.ഐ.പി. റോഡ്, കലൂർ, കൊച്ചി-682 017 എന്ന വിലാസത്തിൽ രേഖാമൂലം അറിയിക്കേണ്ടതാണ്. നിശ്ചിത സമയത്തിനു ശേഷം ലഭിക്കുന്ന ആക്ഷേപങ്ങളും അഭിപ്രായങ്ങളും യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ലെന്ന വിവരം ബന്ധപ്പെട്ട എല്ലാവരേയും അറിയിക്കുന്നു.

(ഒപ്പ്)

ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ.

വിജ്ഞാപനം

No. A12-4056/2020-KKD. 2020 ഡിസംബർ 22.

[കേരള സംസ്ഥാന വഖഫ് ബോർഡ് റൂൾസ് 2019 ചട്ടം 80(2) പ്രകാരം പ്രസിദ്ധപ്പെടുത്തുന്നത്.]

കേരള സംസ്ഥാന വഖഫ് ബോർഡിൽ 4806/RA നമ്പരായി രജിസ്റ്റർ ചെയ്തിട്ടുള്ള കോഴിക്കോട് ജില്ല, താമരശ്ശേരി താലൂക്ക്, പുതുപ്പാടി വില്ലേജിൽ ഒടുങ്ങാക്കാട് ജമാഅത്ത് പള്ളിക്കുവേണ്ടി താമരശ്ശേരി സബ് രജിസ്ട്രാർ ഓഫീസിലെ 3548/1991-ാം നമ്പർ ഭാഗപത്രാധാര പ്രകാരമുള്ളതും ഒടുങ്ങാക്കാട്ടിൽ സെയ്ത് എന്നയാളുടെ മക്കളായ (1) സക്കീന, (2) നദീറ എന്നിവർക്ക് അവകാശപ്പെട്ടതുമായ പുതുപ്പാടി വില്ലേജ്, റി. സ. 114/2-ൽപ്പെട്ട 12.5 സെന്റ് വീതമുള്ള രണ്ട് പട്ടിക വസ്തുക്കൾ (ആകെ 25 സെന്റ്) സെന്റോന്നിന് ₹5,00,000 (അഞ്ച് ലക്ഷം മാത്രം)-ന് വാങ്ങുന്നതിനായി വഖഫ് സെക്രട്ടറി അപേക്ഷ സമർപ്പിച്ചിട്ടുണ്ട്.

വഖഫ് നിയമം 53-ാം വകുപ്പിലും കേരള വഖഫ് റൂൾസ് 2019, ചട്ടം 80-നും വിധേയമായി ടി വസ്തുക്കൾ വാങ്ങുന്നത് സംബന്ധിച്ച് ആർക്കെങ്കിലും എന്തെങ്കിലും അഭിപ്രായമോ, ആക്ഷേപമോ ഉണ്ടെങ്കിൽ ആയത് ഈ വിജ്ഞാപനം പ്രസിദ്ധപ്പെടുത്തി 14 ദിവസത്തിനുള്ളിൽ ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ, കേരള സംസ്ഥാന വഖഫ് ബോർഡ്, വി.ഐ.പി. റോഡ്, കലൂർ, കൊച്ചി-682 017 എന്ന വിലാസത്തിൽ രേഖാമൂലം അറിയിക്കേണ്ടതാണ്. സമയപരിധിക്കുശേഷം ലഭിക്കുന്ന ആക്ഷേപങ്ങളും അഭിപ്രായങ്ങളും യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ലെന്നും അറിയിച്ചുകൊള്ളുന്നു. വസ്തുവാങ്ങുന്നത് സംബന്ധിച്ച അന്തിമ തീരുമാനം കേരള സംസ്ഥാന വഖഫ് ബോർഡിൽ നിക്ഷിപ്തമാണ്.

(ഒപ്പ്)

ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ.